

COMMITTEES

2014-15

(A REVIEW)



HARYANA VIDHAN SABHA SECRETARIAT
CHANDIGARH

2015

PREFACE

The brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha constituted for the year, 2014-15:-

1. Committee on Public Accounts.
2. Committee on Public Undertakings.
3. Committee on Estimates.
4. Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes.
5. Committee on Government Assurances.
6. Committee on Subordinate Legislation.
7. Committee on Privileges.
8. House Committee.
9. Library Committee.
10. Committee on Petitions.
11. Rules Committee.
12. Business Advisory Committee.
13. Committee on Local Bodies & Panchayati Raj Institutions.
14. Subject Committee on Education & Technical Education, Vocational Education, Medical Education and Health Services.
15. Subject Committee on Public Health, Irrigation, Power & Public Works (B&R)
16. Subject Committee on Food & Supplies.
17. Subject Committee on Social Justice & Empowerment. Women & Child Development and welfare of Scheduled Castes & Backward Classes.

Chandigarh:

SUMIT KUMAR,
Principal Secretary.

TABLE OF CONTENTS

Sr. No.	Name of Committee	Pages
1.	Committee on Public Accounts.	1-12
2.	Committee on Public Undertakings.	13-21
3.	Committee on Estimates.	22-30
4.	Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes.	31-39
5.	Committee on Government Assurances.	40-45
6.	Committee on Subordinate Legislation.	46-53
7.	Committee on Privileges.	54-55
8.	House Committee.	56-60
9.	Library Committee.	61-66
10.	Committee on Petitions.	67-71
11.	Rules Committee.	72
12.	Business Advisory Committee.	73-74
13.	Committee on Local Bodies & Panchayati Raj Institutions.	75-81
14.	Subject Committee on Education & Technical Education, Vocational Education, Medical Education and Health Services.	82-84
15.	Subject Committee on Public Health, Irrigation, Power & Public Works (B&R)	85-89
16.	Subject Committee on Food & Supplies	90-93
17.	Subject Committee on Social Justice & Empowerment. Women & Child Development and welfare of Scheduled Castes & Backward Classes.	94-97

Review 2014-15

COMMITTEE ON PUBLIC ACCOUNTS

The Committee for the year 2014-2015 was nominated on 23rd May, 2014 by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 25th February, 2014, authorizing him to nominate the members of the Committee on Public Accounts for the year 2014-2015. With the completion of term of 12th Haryana Vidhan Sabha on 27th October, 2014, the Committee stood dissolved. Thereafter on the constitution of 13th Assembly, a new Committee for the remaining period of the year 2014-15 was nominated on 25th November, 2014 by the Hon'ble Speaker in pursuance of motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 4th November, 2014 authorizing him to nominate the Members of the Committee on Public Accounts for the remaining period of the year 2014-15, which were notified vide Haryana Vidhan Sabha Secretariat Notification No. PAC-1/2014/36 dated Chandigarh, the 5th May, 2014 and Notification No. PAC-1/2014/92 dated Chandigarh, the 25th November, 2014, respectively.

The Committee fixed/held total number of 44 meetings during the period under Review. The names of Members and number of meetings attended by each of them are shown in the following table:-

Sr. No.	Name of Members	Number of meetings attended
(From 03-05-2014 to 27-10-2014)		
1.	Shri Sampat Singh, MLA	Chairperson 27
2.	Rao Yadvendra Singh, MLA	Member 3
3.	Shri Rajinder Singh Joon, MLA	Member 24
4.	Shri Bharat Bhushan Batra, MLA	Member 17
5.	Shri Jai Tirath, MLA,	Member 22
6.	Shri Mamu Ram, MLA	Member 24
7.	Smt. Saroj Mor, MLA	Member 06
8.	Shri Prithi Singh, MLA	Member 24
9.	Shri Ghanshyam Dass, MLA	Member 19
(From 04-11-2014 to 31-03-2015)		
1.	Shri Abhe Singh Yadav, MLA	Chairperson 14
2.	Shri Udai Bhan, MLA	Member 15
3.	Shri Abhay Singh Chautala, MLA	Member 00
4.	Shri Parminder Singh Dhull, MLA	Member 17
5.	Smt. Shakuntla Khatak, MLA	Member 14
6.	Smt. Latika Sharma, MLA	Member 02
7.	Shri Harvinder Kalyan, MLA	Member 10
8.	Shri Nayab Saini, MLA	Member 12
9.	Shri Subhash Barala, MLA	Member 05

Reports Examined

The Committee examined the Reports of the Comptroller and Auditor General of India for the year ended 31st March, 2010 (Civil & Revenue Receipts).

Meetings held and Business transacted

The details showing dates of meetings held, the number of Members present and the business transacted at each meeting are given in the following table:-

Sr. No.	Date of Meetings	Number of Members present	Business transacted
1	2	3	4
1.	13-05-2014	8	(i) Papers placed before the Committee. (ii) The Committee orally examined the Principal Secretary to Government, Haryana, Women and Child Development Department in respect of Paragraph No. 1.2 (Civil) and Paragraph No. 3.5 (State Finances) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010.
2.	17-05-2014	6	The Committee scrutinized the replies received from the Rural Development Department regarding implementation of the observations/recommendations of the Committee made in its various Reports.
3.	20-05-2014	6	(i) Papers placed before the Committee. (ii) On the request received from the Principal Secretary to Government, Haryana, Fisheries Department, the Committee postponed the oral examination of the Department.
4.	24-05-2014	6	The Committee scrutinized the replies received from the Excise and Taxation Department regarding implementation of the observations/recommendations of the Committee made in its various Reports.
5.	27-05-2014	7	(i) The Committee orally examined the Additional Chief Secretary to Govt., Haryana, Finance Department regarding implementation of recommendations/observations made by the Committee and submission of replies to Audit Para relating to CAG's Reports and Parking of Funds outside the Government accounts.

1	2	3	4
			<p>(ii) The Committee orally examined the Principal Secretary to Government, Haryana, Town and Country Planning Department in respect of Paragraph No. 1.4, 2.3.1 and 2.6.1 of the Report of the CAG of India for the year ended 31st March, 2010 (Civil)</p> <p>(iii) The Committee discussed with the Principal Secretary to Government, Haryana, Town and Country Planning Department regarding Para No. 6.5 of CAG Report for the year ended 31st March, 2008 (Revenue Receipts).</p>
6.	31-05-2014	7	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Forest Department in respect of Paragraph No. 2.2 (Civil) and 3.5 (State Finances) of the Report of the CAG of India for the year ended 31st March, 2011.
7.	03-06-2014	7	<p>(i) Papers placed before the Committee.</p> <p>(ii) The Committee orally examined the Principal Secretary to Government, Haryana, Social Justice and Empowerment Department in respect of Paragraphs Nos. 2.1.1 and 2.5.1 (Civil) and Paragraph Nos. 3.1 and 3.5 (State Finances) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010 and Paragraph Nos. 3.1 (Civil) and Paragraph Nos. 3.1 and 3.5 (State Finances) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011.</p>
8.	07-06-2014	7	The Committee scrutinized the replies received from the Excise and Taxation Department regarding implementation of the observations/recommendations of the Committee made in its various Reports.
9.	10-06-2014	7	<p>(i) Papers placed before the Committee.</p> <p>(ii) The Committee orally examined the Principal Secretary to Govt., Haryana, PW (B&R) Department in respect of Paragraph Nos. 2.2.1 and 2.4.2 (Civil) and Paragraph Nos. 3.1 and 3.5</p>

1	2	3	4
			(State Finances) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010 and Paragraph Nos. 3.2.2, 3.2.3 and 3.2.4 (Civil) and Paragraph Nos. 3.1 and 3.5 (State Finances) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011.
10.	14-06-2014	6	The Committee scrutinized the replies received from the Excise and Taxation Department regarding implementation of the observations/recommendations of the Committee made in its various Reports.
11.	17-06-2014	8	The Committee orally examined the Principal Secretary to Government, Haryana, Town and Country Planning Department in respect of Paragraph No. 2.3 on the Report of the of the CAG of India on Social, General and Economic Sectors (Non-public Sector Undertakings) for the year ended 31st March, 2012.
12.	21-06-2014	7	The Committee scrutinized the replies received from the Excise and Taxation Department regarding implementation of the observations/recommendations of the Committee made in its various Reports.
13.	24-06-2014	8	(i) The Committee passed condolence resolution on the death of Smt. Sharda Rani, Mother of Shri Kuldip Sharma, Hon'ble Speaker, Haryana Vidhan Sabha. (ii) The Committee orally examined the Principal Secretary to Govt., Haryana, Fisheries Department in respect of paragraph No. 3.1 (Civil) and paragraph Nos. 3.1 and 3.5 (State Finances) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010.
14.	01-07-2014	5	The Committee scrutinized the replies received from the Excise and Taxation Department regarding implementation of the observations/recommendations of the Committee made in its 42nd Report.

1	2	3	4
15.	05-07-2014	7	The Committee scrutinized the replies received from the Excise and Taxation Department regarding implementation of the observations/recommendations of the Committee made in its 44th Report.
16.	08-07-2014	8	<p>(i) On the request received from Additional Chief Secretary to Government, Haryana, Higher Education Department, the Committee postponed the oral examination of the Department.</p> <p>(ii) On the request received from Secretary, Haryana Vidhan Sabha, the Committee postponed the oral examination of the Department.</p> <p>(iii) The Committee orally examined the Principal Secretary to Government, Haryana, Education Department in respect of Paragraph No. 2.4.1 (Civil) and Paragraph Nos. 3.1 and 3.5 (State Finances) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010 and paragraph No.2.1 (Civil) and Paragraph Nos. 3.1 and 3.5 (State Finances) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011.</p>
17.	19-07-2014	6	The Committee scrutinized the replies received from the Excise and Taxation Department regarding implementation of the observations/recommendations of the Committee made in its 44th Report.
18.	22-07-2014	6	<p>(i) Papers placed before the Committee.</p> <p>(ii) On the request received from Secretary to Government, Haryana, Fishries Department, the Committee postponed examination of the Department.</p> <p>(iii) The Committee orally examined the Secretary to Governor, Haryana (District Red Cross society) in respect of Paragraph Nos. 2.2.1 and 2.5.1 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010 (Civil) and Paragraph No. 3.1.1 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Civil).</p>

1	2	3	4
			(iv) The Committee orally examined the Principal Secretary to Government, Haryana, Transport Department in respect of Paragraph Nos. 1.1, 1.1.3, 1.2.1, 1.2.2, 1.2.4, 1.2.5, 1.2.6, 5.2.2, 5.3 (B), 5.4 (B), 5.5.1 (B), 5.5.2 (B), 5.6 (B), 5.7, 5.8, 5.10, 5.10.1, 5.10.1.1, 5.1.10, 2.5.10.1.3 and 5.11 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010 (Revenue Receipts).
19.	26-07-2014	6	The Committee scrutinized the replies received from the Excise and Taxation Department regarding implementation of the observations/recommendations of the Committee made in its different Reports.
20.	28-07-2014	6	(i) Resumption of oral examination of the Principal Secretary to Government, Haryana, PW (B&R) Department in respect of Paragraph No. 2.2.1 (Civil) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010 and Paragraph Nos. 3.2.4 (Civil) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 and Paragraph No. 3.1.10 (Civil) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010 related to Fisheries Department. (ii) The Committee orally examined the Secretary, Haryana Vidhan Sabha Secretariat in respect of Paragraph No. 4.2.1 of the Report of the Comptroller and Auditor General of India on Social, General and Economic Sectors (Non-Public Sector Undertakings) for the year ended 31st March, 2012.
21.	02-08-2014	6	The Committee scrutinized the replies received from the Excise and Taxation Department regarding implementation of the observations/recommendations of the Committee made in its 50th Report.
22.	05-08-2014	6	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Animal Husbandry Department in respect of Paragraph No. 4.1 (Civil) and Paragraph Nos. 3.1 and 3.5 (State Finances) of the Report of the Comptroller

1	2	3	4
			and Auditor General of India for the year ended 31st March, 2011.
23.	12-08-2014	5	On the request received from the Principal Secretary to Government, Haryana, Irrigation Department and Principal Secretary to Government Haryana, Fisheries Department, the Committee postponed the oral examination of both the Departments.
24.	16-08-2014	5	The Committee scrutinized the replies received from the Excise and Taxation Department regarding implementation of the observations/recommendations of the Committee made in its 52nd Report.
25.	19-08-2014	5	The Committee scrutinized the replies received from the Excise and Taxation Department regarding implementation of the observations/recommendations of the Committee made in its 54th Report.
26.	30-08-2014	3	The Committee scrutinized the replies received from the Excise and Taxation Department regarding implementation of the observations/recommendations of the Committee made in its 56th & 58th Reports.
27.	06-09-2014	3	The Committee scrutinized the replies received from the Excise and Taxation Department regarding implementation of the observations/recommendations of the Committee made in its 58th Report.
28.	09-12-2014	6	Welcome Address and the Committee discussed about the scope and functions of Public Accounts Committee.
29.	16-12-2014	6	(i) Paper placed before the Committee. (ii) The Committee scrutinized the replies received from the Irrigation Department, Home Department, Rural Development Department, Finance Department, Social Justice and Empowerment Department (Indian Red Cross Society) and Agriculture Department in respect of Paragraph Nos. 2.6.1 and 1.1.9.1 of the Report of the Comptroller and auditor General of India for the year ended 31st March, 2010 (Civil).

1	2	3	4
30.	23-12-2014	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Revenue Department in respect of Paragraph No. 3.1 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010 (Revenue Receipts).
31.	24-12-2014	5	(i) Papers placed before the Committee. (ii) The Committee orally examined the Additional Chief Secretary to Government, Haryana, Home Department in respect of Paragraph Nos. 2.2.6 and 2.6.1 (Civil) and Paragraph No. 3.5 (State Finances) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010.
32.	30-12-2014	5	The Committee scrutinized the replies received from the Excise and Taxation Department in respect of various paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010 (Revenue Receipts).
33.	06-01-2015	6	Due to non-appearing of the Secretary to Governor, Haryana before Committee for oral examination, the Committee postponed the oral examination and asked to appear before the Committee for oral examination on the next day.
34.	07-01-2015	5	(i) Papers placed before the Committee. (ii) The Committee orally examined the Additional Chief Secretary to Government, Haryana, Rural Development Department in respect of Paragraph Nos. 2.5.2 and 2.6.1 (Civil) and Paragraph No. 3.1 (State Finances) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010
35.	13-01-2015	3	The Committee scrutinized the replies received from the Excise and Taxation Department in respect of various paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010 (Revenue Receipts).
36.	20-01-2015	3	(i) Due to unavoidable circumstances, the Committee decided to postpone the oral examination of the departmental representatives of Excise and Taxation Department.

1	2	3	4
			(ii) The Committee scrutinized the replies received from the Rural Development Department regarding implementation of the observations/recommendations of the Committee in regard to various paragraphs contained in its different Reports.
37.	27-01-2015	7	<p>(i) The Committee orally examined the Principal Secretary to Government, Haryana, Finance Department in respect of Paragraph No. 6.2 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010 (Revenue Receipts).</p> <p>(ii) The Committee orally examined the Additional Chief Secretary to Government, Haryana, Town and Country Planning Department in respect of Paragraph No. 6.4 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010 (Revenue Receipts).</p> <p>(iii) The Committee orally examined the Additional Chief Secretary to Government, Haryana, Public Health Department in respect of Paragraph Nos. 6.1 and 6.5 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010 (Revenue Receipts).</p> <p>(iv) The Committee orally examined the Additional Chief Secretary to Government, Haryana, Mines and Geology Department in respect of Paragraph Nos. 6.1 and 6.6 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010 (Revenue Receipts).</p>
38.	28-01-2015	4	The Committee scrutinized the replies received from the Industries Department regarding implementation of the observations/recommendations as made in various paragraphs of the Committee as contained in its different Reports.
39.	04-02-2015	4	(i) On the request received from Principal Secretary to Government, Haryana, Irrigation and Water Resources Department, the Committee postponed the oral examination of the Department.

1	2	3	4
			<p>(ii) The Committee orally examined the Principal Secretary to Government, Haryana, Co-operation Department in respect of Paragraph No. 6.1 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010 (Revenue Receipts).</p> <p>(iii) The Committee orally examined the Additional Chief Secretary to Government, Haryana P.W. (B&R) Department in respect of Paragraph Nos. 6.1 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010 (Revenue Receipts).</p> <p>(iv) The Committee orally examined the Principal Secretary to Government, Haryana, Urban Local Bodies Department in respect of Paragraph No. 6.1 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010 (Revenue Receipts).</p> <p>(v) The Committee orally examined the Principal Secretary to Government, Haryana, Forest Department in respect of Paragraph No. 6.1 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010 (Revenue Receipts).</p> <p>(vi) The Committee orally examined the Principal Secretary to Government, Haryana, Food and Supplies Department in respect of Paragraph No. 6.1 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010 (Revenue Receipts).</p> <p>(vii) The Committee orally examined the Additional Chief Secretary to Government, Haryana, Agriculture Department in respect of Paragraph No. 6.1 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010 (Revenue Receipts).</p>
40.	05-02-2015	4	<p>The Committee scrutinized the replies received from the Irrigation Department in respect of Paragraph Nos. 2.2.2, 2.2.3, 2.2.4 and 2.6.1 (Civil) and Paragraph Nos. 3.1 and 3.5 (State Finances) of the Report of the Comptroller and Auditor</p>

1	2	3	4
			General of India for the year ended 31st March, 2010 and Paragraph No. 6.1 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010 (Revenue Receipts).
41.	09-02-2015	8	The Committee orally examined the Additional Chief Secretary to Government, Haryana, Excise and Taxation Department in respect of various Paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010 (Revenue Receipts);
42.	10-02-2015	7	Resumption of the oral examination of the Additional Chief Secretary to Government, Haryana, Excise and Taxation Department in respect of various paragraphs of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010 (Revenue Receipts).
43.	19-02-2015	8	<p>(i) Papers placed before the Committee.</p> <p>(ii) On the request received from Hony. Secretary, Col. (Retd.) Dr. G.P. Taneja, Indian Red Cross Society, Haryana, the Committee postponed the oral examination of the Department.</p> <p>(iii) On the request received from Additional Chief Secretary to Government, Haryana, Health Department, the Committee postponed the oral examination of the Department.</p> <p>(iv) The Committee orally examined the Principal Secretary to Government, Haryana, Irrigation Department in respect of Paragraph Nos. 2.2.2, 2.2.3, 2.2.4 and 2.6.1 (Civil) and Paragraph No. 3.1 and 3.5 (State Finances) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010 and paragraph No. 6.1 of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2010 (Revenue Receipts).</p>
44.	23-02-2015	5	The Committee drafted and finalized its 71st Report of the Committee on the Report of the CAG of India for the year ended 31st March, 2010 (Civil & Revenue Receipts).

The Committee held its own meetings outside Chandigarh as detailed below:-

Sr. No.	Date of meetings	Place of meetings
1.	17-05-2014	Haryana Bhawan, New Delhi
2.	24-05-2014	Haryana Bhawan, New Delhi
3.	31-05-2014	Gurgaon
4.	07-06-2014	Haryana Bhawan, New Delhi
5.	14-06-2014	Haryana Bhawan, New Delhi
6.	21-06-2014	Haryana Bhawan, New Delhi
7.	05-07-2014	Haryana Bhawan, New Delhi
8.	19-07-2014	Haryana Bhawan, New Delhi
9.	26-07-2014	Haryana Bhawan, New Delhi
10.	02-08-2014	Haryana Bhawan, New Delhi
11.	16-08-2014	Haryana Bhawan, New Delhi
12.	30-08-2014	Haryana Bhawan, New Delhi
13.	06-09-2014	Haryana Bhawan, New Delhi
14.	09-02-2015	Suraj Kund, Faridabad
15.	10-02-2015	Suraj Kund, Faridabad

REPORTS PRESENTED

The Committee presented its 71st Report on the Reports of Comptroller and Auditor General of India for the year ended 31st March, 2010 (Civil & Revenue Receipts).

Proceedings

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

**COMMITTEE ON PUBLIC UNDERTAKINGS
(2014-2015)**

The Committee on Public Undertakings for the year 2014-15 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 25th February, 2014 authorizing him to nominate the Members of the Committee on Public Undertakings for the year 2014-15 on 3rd May, 2014 vide Haryana Vidhan Sabha Secretariat Notification No.1-CPU/2014-15/29, dated 5th May,2014.

The Committee fixed/ held 48 meetings during the period under review. The names of Members and number of meetings attended by each of them are shown in the following table:

(Committee for the year 2014-2015 till the dissolution of the Assembly.)

Sr. No.	Name of the Members	Number of meeting attended
1.	Shri Anand Singh Dangi, Chairperson	26
2.	Shri Anil Dhantori, M.L.A.	0
3.	Shri Devender Kumar Bansal, M.L.A.	17
4.	Shri Naresh Sharma ,M.L.A.	0
5.	Shri Anand Kaushik,M.L.A.	22
6.	Dr. Ashok Kashyap M.L.A.	27
7.	Shri Narender Sangwan, M.L.A.	25
8.	Shri Hari Chand Middha, M.L.A.	19
9.	Smt. Kavita Jain,M.L.A.	23

The Committee on Public Undertakings for the remaining period of the year 2014-15 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the The Haryana Vidhan Sabha in its sitting held on 4th November, 2014 authorizing him to nominate the Members of the Committee on Public Undertakings for the remaining period of the year 2014-15 on 25th November,2014 vide Haryana Vidhan Sabha Secretariat Notification No.HVS/CPU/1/2014-15/85, dated 25th November, 2014

Sr. No.	Name of the Members	Number of meeting attended
1	2	3
1.	Smt. Santosh Yadav, Chairperson	17
2.	Shri Hari Chand Middha, MLA	17
3.	Shri Ranbir Gangwa, MLA	19
4.	Smt. Prem Lata, MLA	15

1	2	3
5.	Shri Shyam Singh Rana, MLA	16
6.	Shri Gian Chand Gupta, MLA	19
7.	Shri Naresh Kaushik, MLA	20
8.	Shri Lalit Nagar, MLA	19
9.	Shri Jasbir Deswal, MLA	19

The Committee examined the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2011 (Commercial).

Meeting held and Business transacted.

The details showing dates and meetings held, the number of members present and the business transacted at each meeting, are given in the following table:-

Sr. No.	Date of meetings	Members present	Business Transacted
1	2	3	4
1.	13.05.2014	7	The Committee chalked out the programme to take up the report of the Comptroller and Auditor General of India for the year 2010-2011 (Commercial).
2.	18.05.2014 (New Delhi)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos 1 to 3 of 51st Report of the Committee relating to the Haryana Vidyut Parsaran Nigam Limited and Haryana Power Generation Corporation Limited.
3.	20.05.2014	6	(i) Consideration of the papers placed before the Committee. (ii) The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos 1 to 3 of 50th Report of the Committee relating to the Haryana Power Generation Corporation Limited.
4.	23.05.14 (New Delhi)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations observations made by the Committee in regard

1	2	3	4
			to Para Nos 14 & 15 of 52nd Report of the Committee relating to the Haryana State Industrial & Infrastructure Development Corporation Limited ..
5.	27.05.2014	7	Oral examination of the Finance Department regarding implementation of recommendations/observations made by the Committee and submission of replies to audit Paras relating to CAGs Reports.
6.	31.05.2013 (New Delhi)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos 1 to 8 of 49th Report of the Committee relating to the Haryana Financial Corporation Limited.
7.	05.06.2014	7	Oral Examination of the representatives of the Power Department in respect Para Nos 2.1.1 to 2.1.32 (Review) of the Report of the C & AG of India for the year 2010-2011(Comrmercial) relating to the Uttar Haryana Bijli Vitran Nigam Limited and Dakshin Haryana Bijli Vitran Nigam Limited.
8.	08.06.2014 (New Delhi)	7	The Committee discussed about the ongoing tour programme of the Committee to States i.e. Sikkim and West Bengal. After discussing the same the Committee proceeded on tour.
9.	10.06.2014 (Gangtok) Sikkim	3	The Committee discussed the matters of common interest and various scope and functions of both the Committees.
10.	11.06.2014 (Nathula Pass) Sikkim	3	The Committee discussed and reviewed about the ongoing tour programme of the States i.e. Sikkim and West Bengal.
11.	12.06.2014 (Darjeeling) West Bengal	3	The Committee reviewed the matter discussed with the Secretary of Sikkim Legislative Assembly during its meeting.
12.	13.06.2014 (Siliguri) West Bengal	3	The Committee reviewed the matter discussed in its meeting at Gangtok and Darjeeling during the ongoing tour programme of the States i.e. Sikkim and West Bengal.

1	2	3	4
13.	15.06.2014 (New Delhi)	6	The Committee reviewed the ongoing tour programme of the States i.e. Sikkim and West Bengal w.e.f. 9.06.2014 to 15.06.2014.
14.	18.06.2014	5	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos 1 to 7 of 47th Report of the Committee relating to the Haryana Urban Development Authority.
15.	21.06.2014 (New Delhi)	6	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos 17 ,20 and 21 of 52nd Report of the Committee relating to the Haryana Agro Industries Corporation limited.
16.	24.06.2014	6	(i) The Committee postponed the oral examination by acceding to the request made by the representatives of the Power Department. (ii) The Committee passed a condolence due to said demise of Smt. Sharda Rani mother of Shri Kuldeep Sharma, Hon'ble Speaker, Haryana Legislative Assembly.
17.	28.06.2014 (Faridabad)	5	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos 4 & 5 of 59th Report of the Committee relating to the Haryana Tourism Corporation limited.
18.	01.07.2014	7	As desired be the Chairperson, the Committee postponed the oral examination of the P.W.(Roads) Department.
19.	05.07.2014 (New Delhi)	7	(i) Consideration of the papers placed before the Committee. (ii) The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in

1	2	3	4
			regard to Para Nos 8 to 16 of 59th Report of the Committee relating to the Haryana Agro Industries Corporation Limited.
20.	08.07.2014	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos 1 to 7 of 47th Report of the Committee relating to the Haryana Urban Development Authority.
21.	22.07.2014	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos 8 & 10 of 46th Report of the Committee relating to the Haryana State Pollution Control Board.
22.	26.07.2014 (New Delhi)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 8 & 13 of 55th Report of the Committee relating to the Haryana Warehousing Corporation limited.
23.	28.07.2014	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para No. 11 of 49th Report of the Committee relating to the Haryana Land Reclamation Development Corporation limited.
24.	02.08.2014 (Hodal)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para No.5 of 58th Report of the Committee relating to the Haryana Tourism Corporation Limited.
25.	05.08.2014	4	(i) In the absence of the Chairperson (Sh. Anand Singh Dangi), Shri Devender Kumar Bansal, a Member of the Committee was chosen as acting Chairperson to preside over the meeting of the Committee.

1	2	3	4
			(ii) The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para No.2 to 5 of 53rd Report of the Committee relating to the Haryana Seeds Development Corporation Limited.
26.	08.08.2014 (Gurgaon)	6	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para No.6 of 59th Report of the Committee relating to the Dakshin Haryana Bijli Vitran Nigam Limited.
27.	12.08.2014	5	(i) The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 1 to 5 of 55th Report of the Committee relating to the Haryana Power Generation Corporation limited. (ii) Confirmation of the proceedings.
28.	4.12.2014	7	Joint Secretary, Haryana Vidhan Sabha welcomed the Chairperson and Members of the Committee and explained the scope and functions of the Committee.
29.	10.12.2014	8	The Committee chalked out its programme.
30.	17.12.2014	8	The Committee postponed the oral examination by acceding to the request made by the representatives of the Power Department.
31.	31.12.2014	9	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 1 to 5 of 55th Report of the Committee relating to the Power Department.
32.	07.01.2015	7	Oral examination of the Power Department with regard to Para Nos. 2.1.33 to 2.1.36(Review) of the Report of the C & AG of India for the year 2010-2011(Commercial)

1	2	3	4
			relating to the Uttar Haryana Bijli Vitran Nigam Limited and Dakshin Haryana Bijli Vitran Nigam Limited.
33.	08.01.2015	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in its various Reports relating to Power Department.
34.	15.01.2015	7	(i) In the absence of the Chairperson (Smt. Santosh Yadav), Shri Hari Chand Middha, a Member of the Committee was chosen as acting Chairperson to preside over the meeting of the Committee. (ii) The Committee postponed the oral examination by acceding to the request made by the representatives of the Power Department.
35.	17.01.2015 (New Delhi)	8	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 1 to 3 of 51st Report of the Committee relating to Power Department.
36.	22.01.2015 (New Delhi)	9	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 1 to 3 of 40th Report of the Committee relating to Power Department.
37.	28.01.2015	6	Oral examination of the P. W.(B&R) Department with regard to Para Nos 2.2.1 to 2.2.18(Review) of the Report of the C & AG of India for the year 2010-2011(Commercial) relating to the Haryana State Roads and Bridges Development Corporation Limited.
38.	05.02.2015 (New Delhi)	9	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in regard to Para Nos. 15 to 20 of 43rd Report of the Committee relating to Power Department.

1	2	3	4
39.	11.02.2015	9	Oral examination, of the Power Department with regard to Para No.s 2.1.37 to 2.1.60 (Review) of the Report of the C&AG of India for the year 2010-2011 (Commercial) relating to the Uttar Haryana Bijli Vitran Nigam Limited and Dakshin Haryana Bijli Vitran Nigam Limited.
40.	12.02.2015	6	Oral examination of the P.W.(B&R) Department with regard to Para Nos 2.2.19 to 2.2.36 (Review) of the Report of the C & AG of India for the year 2010-2011 (Commercial) relating to the Haryana State Roads and Bridges Development Corporation Limited.
41.	19.02.2015	8	The Committee postponed the oral examination by acceding to the request made by the representatives of the Haryana Tourism Corporation Department.
42.	23.02.2015 (Port Blair)	8	The Committee discussed the various developmental activities with the officers of the Andaman and Nicobar Islands Administration and also visited Cellular Jail and other important sites seeing places.
43.	26.02.2015 (Tirumala)	7	The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations observations made by the Committee in regard to Para No 2.1 of 54th Report of the Committee relating to Finance Department.
44.	27.02.2015 (Thiruvanthapuram)	6	<p>(i) In the absence of the Chairperson (Smt. Santosh Yadav), Shri Gian Chand Gupta, a Member of the Committee was chosen as acting Chairperson to preside over the meeting of the Committee.</p> <p>(ii) The Committee discussed various Legislative matters concerning the functioning of the House as well as Committees and Subject Committees in Kerala at length with the Secretary, Kerala Legislative Assembly. The Committee also visited to the Museum in the Legislature Complex.</p>

1	2	3	4
45.	28.02.2015 (Kanya Kumari)	6	(i) In the absence of the Chairperson (Smt. Santosh Yadav), Shri Gian Chand Gupta, a Member of the Committee was chosen as acting Chairperson to preside over the meeting of the Committee. (ii) The Committee reviewed the discussion held with the Secretary, Kerala Legislative Assembly.
46.	02.03.2015 (New Delhi)	9	The Chairperson confirmed the proceedings of the meetings of the Committee.
47.	09.03.2015	9	(i) The Committee Drafted and Finalized the 61st Report of the Committee for the year 2014-2015. (ii) The Chairperson confirmed the proceedings of the meetings of the Committee.
48.	30.03.2015	8	(i) In the absence of the Chairperson (Smt. Santosh Yadav), Shri Hari Chand Middha, a Member of the Committee was chosen as acting Chairperson to preside over the meeting of the Committee. (ii) The Committee scrutinized the replies received from the Government in regard to the implementation of recommendations/ observations made by the Committee in Para Nos. 4.5 and 4.6 of 58th Report of the Committee relating to Haryana Agriculture Department.

Report Presented

61st Report of the Committee on the Report of the C & AG of India for the year 2010-2011 (Commercial) was presented to the House on 18th March, 2015.

Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON ESTIMATES

Committee on Estimates for the year 2014-2015 consisting of nine members was nominated by the Hon'ble Speaker, on having been authorized by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 25th February, 2014 and notified vide Haryana Vidhan Sabha Secretariat Notification No.1-EC/2014-2015/33, dated 5th May, 2014.

2. Rao Dharam Pal, MLA was appointed as Chairperson.

3. The Committee fixed/held 26 meetings, including seven in which there was no quorum up to 27th October, 2014.

4. The names of Members and number of meetings attended by each of them are shown in the following tablet-

Sr.No.	Name of the Members	Number of meeting attended
1.	Rao Dharam Pal, MLA	20
2.	Shri Balbir Pal Shah, MLA	0
3.	Shri. Anil Vij, MLA	16
4.	Shri Raghuvir Singh Tewatia, MLA	10
5.	Shri Ajay Singh Chautala, MLA	0
6.	Dr. Bishan Lal Saini, MLA	20
7.	Shri Jamail Singh, MLA	12
8.	Shri Zile Ram Sharma, MLA	8
9.	Shri Sher Singh Barshami, MLA	0

Meetings held and Business transacted.

The details showing dates and meetings held, the number of members present and the business transacted at each meeting, are given in the following table:-

Sr. No.	Date of meetings	Members present	Business Transacted
1	2	3	4
1.	14.5.2014	3	(i) In the absence of the Chairperson (Rao Dharam Pal), Sh. Anil Vij, a Member of the Committee was chosen to preside over the Meeting. (ii) The Committee selected the Departments to examine their Budget Estimates for the year 2014-15.
2.	21.5.2014	4	(i) In the absence of the Chairperson (Rao Dharam Pal), Sh. Anil Vij, a Member of the Committee was chosen to preside over the Meeting. (ii) The Committee scrutinized the replies received from the Environment Department in respect of implementation of

1	2	3	4
			recommendations/observations made by the Committee in its 35th Report.
3.	24.5.2014	4	The Committee scrutinized the replies received from the Public Health Engineering Department in respect of implementation of recommendations/observations made by the Committee in its 28th Report.
4.	28.5.2014	5	The Committee resumed the scrutiny of the replies received from the Environment Department in respect of implementation of recommendations/observations made by the Committee in its 35th Report.
5.	31.5.2014	4	The Committee scrutinized the replies received from the Health Department in respect of implementation of recommendations/observations made by the Committee in its 29th Report.
6.	4.6.2014	4	The Committee scrutinized the replies received from the Development and Panchayats Department in respect of implementation of recommendations/observations made by the Committee in its 36th Report.
7.	7.6.2014	3	The Committee scrutinized the replies received from the Mines & Geology Department in respect of implementation of recommendations /observations made by the Committee in its 31st Report.
8.	11.6.2014	3	(i) The Committee resumed the scrutiny of the replies received from the Development and Panchayats Department in respect of implementation of recommendations observations made by the Committee in its 36th Report. (ii) The Committee decided to undertake the study tour from 18th to 20th June, 2014 to the State of Punjab.
9.	14.6.2014	4	The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/ observations made by the Committee in its 32nd Report.
10.	18.6.2014	4	(i) In the absence of the Chairperson (Rao Dharm Pal), Sh. Anil Vij, a Member of the

1	2	3	4
			Committee was chosen to preside over the Meeting.
			(ii) The Committee discussed the matter of common interest with the Sister Committee of Punjab Legislative Assembly, Chandigarh.
11.	19.6.2014	2	No business could be transected for want of quorum.
12.	25.6.2014	5	The Committee scrutinized the replies received from the Rural Development Department in respect of implementation of recommendations /observations made by the Committee in its 37th Report.
13.	28.6.2014	3	The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/ observations made by the Committee in its 38th Report.
14.	2.7.2014	4	(i) In the absence of the Chairperson (Rao Dharm Pal), Shri Anil Vij, MLA, a Member of the Committee was chosen to preside over the Meeting. (ii) The Committee scrutinized the replies received from the Industries & Commerce Department in respect of implementation of recommendations/observations made by the Committee in its 33rd Report.
15.	5.7.2014	3	The Committee scrutinized the replies received from the Excise & Taxation Department in respect of implementation of Recommendations/observations made by the Committee in its 33rd Report.
16.	9.7.2014	5	The Committee scrutinized the replies received from the Industries & Commerce Department in respect of implementation of recommendations/observations made by the Committee in its 37th Report.
17.	19.7.2014	3	The Committee scrutinized the replies received from the Excise & Taxation Department in respect of implementation of Recommendations/observations made by the Committee in its 39th Report.

1	2	3	4
18.	23.7.2014	4	The Committee scrutinized the replies received from the Welfare of Scheduled Castes & Backward Classes Department in respect of implementation of recommendations / observations made by the Committee in its 38th Report.
19.	26.7.2014	2	No business could be transacted for want of quorum.
20.	28.7.2014	3	The Committee resumed the scrutiny of the replies received from the Welfare of Scheduled Castes & Backward Classes Department in respect of implementation of recommendations / observations made by the Committee in its 38th Report.
21.	2.8.2014	2	No business could be transacted for want of quorum.
22.	6.8.2014	5	(i) Confirmation of Proceedings. (ii) The Committee resumed the scrutiny of the replies received from the Welfare of Scheduled Castes & Backward Classes Department in respect of implementation of recommendations / observations made by the Committee in its 38th Report.
23.	3.9.2014	1	No business could be transacted for want of quorum.
24.	6.9.2014	2	No business could be transacted for want of quorum.
25.	10.9.2014	2	No business could be transacted for want of quorum.
26.	13.9.2014	2	No business could be transacted for want of quorum.

Meetings held at places other than Chandigarh:-

Sr. No	Place of Meeting	Date of Meeting
1.	Haryana Bhawan, New Delhi.	24.5.2014, 31.5.2014, 7.6.2014, 14.6.2014, 28.6.2014, 5.7.2014, 19.7.2014, 26.7.2014, 2.8.2014, 6.9.2014, 13.9.2014,
2.	Amritsar	19.6.2014.

Twelfth Haryana Vidhan Sabha was dissolved on 27th October, 2014.

On constitution of the Thirteenth Assembly after General Election, the new Committee on Estimates for the remaining period of year 2014-2015 consisting of nine members was nominated by the Hon'ble Speaker, on having been authorized by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 4th November 2014 and notified vide Haryana Vidhan Sabha Secretariat Notification No.I-EC/20 14-20 15/87, dated 25th November, 20 14.

2. Sh. Krishan Lal Panwar, MLA was appointed as Chairperson.

3. The Committee fixed/ held 21 meetings during the period from 25th November, 2014 to 31st March, 2015.

4. The names of Members and number of meetings attended by each of them are shown in the following table:-

Sr.No.	Name of the Members	Number of meeting attended
1.	Shri Krishan Lal Panwar, MLA	15
2.	Shri Jagbir Singh Malik, MLA	14
3.	Shri Ghanshyam Saraf, MLA	11
4.	Prof. Dinesh Kaushik, MLA	16
5.	Shri Om Parkash Barwa, MLA	14
6.	Dr. Kamal Gupta, MLA	16
7.	Shri Ghanshyam Dass, MLA	16
8.	Shri Kehar Singh, MLA	21
9.	Shri Anoop Dhanak, MLA	20

Meetings held and Business transacted.

The details showing dates and meetings held, the number of members present and the business transacted at each meeting, are given in the following table:-

Sr. No.	Date of meetings	Members present	Business Transacted
1	2	3	4
1.	1.12.2014	8	The Under Secretary, Haryana Vidhan Sabha welcomed the Members of the Committee and explained the scope and functions of the Committee.
2.	9.12.2014	9	The Committee scrutinized the replies received from the Development and Panchayats Department in respect of implementation of recommendations/observations made by the Committee in its 36th Report.

1	2	3	4
3.	16.12.2014	7	<p>(i) Papers placed before the Committee</p> <p>(ii) The Committee orally examined the Additional Chief Secretary to Government, Haryana Development & Panchayats Department, in respect of the implementation of recommendations/ observations made by the Committee in its 36th Report.</p>
4.	23.12.2014	7	<p>The Committee orally examined the Additional Chief Secretary to Government, Haryana Tourism Department in respect of replies to the questionnaire framed by the Committee on the budget material for the year 2013-2014.</p>
5.	30.12.2014	7	<p>The Committee scrutinized the replies received from the Rural Development Department in respect of implementation of recommendations /observations made by the Committee in its 37th Report.</p>
6.	6.1.2015	9	<p>Due to unavoidable circumstances the Committee postponed the oral examination of the Additional Chief Secretary to Government, Haryana, Tourism Department and scrutinized the replies to the questionnaire framed by the Committee, on the budget material for the year 2013-2014 relating to Tourism Department.</p>
7.	13.1.2015	9	<p>The Committee postponed the oral examination of the Additional Chief Secretary to Government, Haryana, Tourism Department on his request and scrutinized the replies to the questionnaire framed by the Committee, on the budget material for the year 2013-2014 relating to Tourism Department.</p>
8.	16.1.2015	6	<p>(i) In the absence of the Chairperson (Sh. Krishan Lal Panwar), Sh. Ghanshyam Dass, a Member of the Committee was chosen to preside over the Meeting.</p> <p>(ii) The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 38th Report.</p>

1	2	3	4
9.	19.1.2015	5	The Committee orally examined the Additional Chief Secretary to Government, Haryana Tourism Department in respect of replies to the questionnaire framed by the Committee on the budget material for the year 2013-2014.
10.	27.1.2015	9	<p>(i) The Committee orally examined the Principal Secretary to Government, Haryana Public Health Engineering Department, in respect of implementation of recommendations/observations made by the Committee in its 40th Report.</p> <p>(ii) The Committee decided to undertake the study tour from 10th to 15th February, 2015 to the UT/State of Andaman Nicobar Island.</p>
11.	4.2.2015	9	The Committee resumed the scrutiny of the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 38th Report.
12.	10.2.2015	8	The Committee postponed its study tour programme to the UT/State of Andaman Nicobar Island.
13.	18.2.2015	8	<p>(i) The Committee confirmed the Proceedings.</p> <p>(ii) The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/observations made by the Committee in its 35th Report.</p>
14.	23.2.2015	7	The Committee drafted its 43rd Report for the year 2014-2015.
15.	3.3.2015	3	<p>(i) The Committee passed the condolence resolution regarding the sad demise of Sh. Hukam Singh, Former Chief Minister of Haryana.</p> <p>(ii) The Committee confirmed the Proceedings.</p> <p>(iii) Papers placed before the Committee</p> <p>(iv) The Committee finalized its 43rd Report for the year 2014- 2015.</p>

1	2	3	4
16.	9.3.2015	9	The Committee considered the Supplementary Estimates for the year 2014-2015 (Second Instalment) and prepared its reports thereon.
17.	26.3.2015	4	<p>(i) In the absence of the Chairperson (Sh. Krishan Lal Panwar), Dr. Kamal Gupta, a Member of the Committee was chosen to preside over the Meeting.</p> <p>(ii) The Committee informally discussed about the ongoing study tour programme of the Committee to the Andaman Nicobar Island from 27th to 30th March, 2015.</p>
18.	27.3.2015	4	<p>(i) In the absence of the Chairperson (Sh. Krishan Lal Panwar), Dr. Kamal Gupta, a Member of the Committee was chosen to preside over the Meeting.</p> <p>(ii) The Committee discussed the matters of common interest with the officers of Administrator of Andaman & Nicobar Island</p> <p>(iii) The Committee canceled its night stay at Havloc and to make night stay at Port Blair on 28 March, 2015.</p>
19.	28.3.2015	4	<p>(i) In the absence of the Chairperson (Sh. Krishan Lal Panwar), Dr. Kamal Gupta, a Member of the Committee was chosen to preside over the Meeting.</p> <p>(ii) The Committee reviewed the discussion held with the officers of Andaman & Nicobar Island Administration on the issue of common interest.</p>
20.	29.3.2015	4	<p>(i) In the absence of the Chairperson (Sh. Krishan Lal Panwar), Dr. Kamal Gupta, a Member of the Committee was chosen to preside over the Meeting.</p> <p>(ii) The Committee scrutinized the replies received from the Tourism Department in respect of implementation of recommendations/observations made by the Committee in its 38th Report.</p>

1	2	3	4
21.	31.3.2015	4	<p>(i) In the absence of the Chairperson (Sh. Krishan Lal Panwar), Dr. Kamal Gupta, a Member of the Committee was chosen to preside over the Meeting.</p> <p>(ii) The Committee scrutinized the replies received from the Excise & Taxation, Department in respect of implementation of recommendations/observations made by the Committee in its 39th Report.</p>

During the period under Review the Committee on Estimates presented the following Reports to the House.

Sr. No.	By Whom presented	Date of presentation	Subject
1.	Chairperson	16.3.2015	Report of the Committee on Estimates on the Supplementary Estimates (2nd Instalment) for the year 2014-15.
3.	Chairperson	18.3.2015	43rd Report of the Committee on Estimates for the year 2014-15 of the Tourism Department.

Meetings held at places other than Chandigarh:-

Sr. No	Place of Meeting	Date of Meeting
1.	Haryana Bhawan, New Delhi.	16.1.2015, 4.2.2015, 10.2.2015, 26.3.2015, 31.3.2015
2.	Port Blair	27.3.2015, 29.3.2015
3.	Havloc	28.3.2015

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES,
SCHEDULED TRIBES AND BACKWARD CLASSES**

The Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2014-2015 was constituted on as a result of the motion passed by the Haryana Vidhan Sabha in its sitting held on 25th February, 2014 authorizing the Hon'ble Speaker to nominate the Member of the Committee and also appoint the Chairperson of Committee. Shri Anil Dhantori, MLA was appointed as a Chairperson of the Committee by the Hon'ble Speaker on 3rd May, 2014.

The names of the Members of the Committee and number of meeting attended by each of them out of the total number of 21 meetings held during the period under review are given below:-

Sr.No.	Name of the Members	Number of meeting attended
1.	Shri Anil Dhantori, MLA	Nil
2.	Shri Jagdish Nayar, MLA	15
3.	Shri Zile Ram Sharma, MLA	9
4.	Shri Naresh Selwal, MLA	18
5.	Smt. Shakuntla Khatak, MLA	18
6.	Shri Dharam Singh, MLA	6
7.	Shri Phool Singh Kheri, MLA	10
8.	Shri Naseem Ahmed, MLA	16
9.	Shri Ganga Ram, MLA	11

MEETING HELD AND BUSINESS TRANSACTED

The details showing the dates of meeting the number of Members present and business transacted at each meeting are given below:-

Sr. No.	Date of meetings	Members present	Business Transacted
1	2	3	4
1.	13-05-2014	5	(i) Welcome address to the Committee by Deputy Secretary. The Acting Chairperson thanked by the Hon'ble Speaker for nominating as Member of this important Committee. (ii) The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 17-05-2014.
2.	17-05-2014	5	The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana Power Department regarding implementation of recommendations

1	2	3	4
			/observations as contained in 36th Report of the Committee concerning Haryana Power Generation Corporation Ltd.
3.	20-05-2014	6.	The Committee scrutinized the material received from the Principal Secretary to Government, Haryana Power Department Haryana regarding implementation of recommendations/observations as contained in 36th Report of the Committee concerning Haryana Power Generation Corporation Ltd.
4.	27-05-2014	6	(i) The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana Power Department regarding implementation of recommendations /observations as contained in 36th Report of the Committee concerning Uttar Haryana Bijli Vitran Nigam Ltd. (ii) The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 31st May, 2014.
5.	31-05-2014	5	The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana Power Department regarding implementation of recommendations /observations as contained in 36th Report of the Committee concerning Uttar Haryana Bijli Vitran Nigam Ltd.
6.	03-06-2014	6	(i) The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana Power Department regarding implementation of recommendations /observations as contained in 36th Report of the Committee concerning Uttar Haryana Bijli Vitran Nigam Ltd. (ii) The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 07-06-2014.
7.	07-06-2014	5	The Committee scrutinized the material received from the Principal Secretary to Government, Haryana Power Department

1	2	3	4
			regarding implementation of recommendations /observations as contained in 36th Report of the Committee concerning Uttar Haryana Bijli Vitran Nigam Ltd.
8.	10-06-2014	7	<p>(i) The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana Power Department Haryana regarding implementation of recommendations/ observations as contained in 36th Report of the Committee concerning Dhakshin Haryana Bijli Vitran Nigam Ltd.</p> <p>(ii) The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 13-06-2014.</p>
9.	13-06-2014	4	The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana Power Department regarding implementation of recommendations /observations as contained in 36th Report of the Committee concerning Dhakshin Haryana Bijli Vitran Nigam Ltd.
10.	17-06-2014	7	The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana Power Department Haryana regarding implementation of recommendations/observations as contained in 36th Report of the Committee concerning Dhakshin Haryana Bijli Vitran Nigam Ltd.
11.	24-06-2014	6	<p>i) The Committee scrutinized the material received from the Principal Secretary to Government, Haryana Power Department regarding implementation of recommendations/observations as contained in 36th Report of the Committee concerning Dhakshin Haryana Bijli Vitran Nigam Ltd.</p> <p>(ii) Discussion regarding Selection of Department.</p> <p>(iii) The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 28-06-2014.</p>

1	2	3	4
12.	28-06-2014	6	The Committee partly scrutinized the material received from the Managing Director, Haryana State Cooperative Supply and Marketing Federation Ltd. regarding implementation of recommendations/observations as contained in 36th Report of the Committee concerning Hafed.
13.	01-07-2014	6	(i) The Committee partly scrutinized the material received from the Managing Director, Haryana State Cooperative Supply and Marketing Federation Ltd. Regarding implementation of recommendations/observations as contained in 36th Report of the Committee concerning Hafed. (ii) Discussion regarding Selection of Department.
14.	08-07-2014	5	Selection of Department.
15.	22-07-2014	6	(i) The Committee scrutinized the material received from the Managing Director, Haryana State Cooperative Supply and Marketing Federation Ltd. Regarding implementation of recommendations/ observations as contained in 36th Report of the Committee concerning Hafed. (ii) The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 26-07-2014.
16.	26-07-2014	3	The Committee partly scrutinized the material received from the Director General, Tourism Department regarding the general working of Tourism Department.
17.	31-07-2014	4	The Committee partly scrutinized the material received from the Director General, Tourism Department regarding the general working of Tourism Department.
18.	05-08-2014	3	(i) The Committee partly scrutinized the material received from the Director General, Tourism Department regarding the general working of Tourism Department.

1	2	3	4
			(ii) The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 09-08-2014.
19.09-08-2014		3	The Committee partly scrutinized the material received from the Director General, Tourism Department, Haryana regarding the general working of Tourism Department.
20.12-08-2014		3	(i) Consideration of papers placed before the Committee. (ii) The Committee partly scrutinized the material received from the Director General, Tourism Department, Haryana regarding the general working of Tourism Department.
21.19-08-2014		2	(iii) Confirmation of Proceeding. No business could be transacted for want of quorum.

After constitution of the thirteenth Assembly, the new Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the remaining period of the year 2014-2015 was constituted on as a result of the motion passed by the Haryana Vidhan Sabha in its sitting held on 4th November, 2014 authorizing the Hon'ble Speaker to nominate the Member of the Committee and also appoint the Chairperson of Committee. Shri Balwant Singh, MLA was appointed as a Chairperson of the Committee by the Hon'ble Speaker on 25th November, 2014.

The names of the Members of the Committee and number of meeting attended by each of them out of the total number of 17 meetings held during the period under review are given below:-

Sr.No.	Name of the Members	Number of meeting attended
1.	Shri Balwant Singh, MLA	17
2.	Shri Pirthi Singh, MLA	17
3.	Shri Bhagwan Dass Kabir Panthi, MLA	4
4.	Smt. Bimla Chaudhary, MLA	9
5.	Shri Bishamber Singh Balmiki, MLA	16
6.	Shri Kulwant Ram Bazigar, MLA	16
7.	Shri Ram Chand Kamboj, MLA	16
8.	Shri Balkaur Singh, MLA	16
9.	Shri Tek Chand Sharma, MLA	10

Sr. No.	Date of meetings	Members present	Business Transacted
1	2	3	4
1.	02-12-2014	8	Welcome address to the Committee by Under Secretary. The Chairperson thanked by the Hon'ble Speaker for nominating as Member of this important Committee.
2.	09-12-2014	8	(i) Consideration of papers placed before the Committee. (ii) Discussion with the Officers of Welfare of Scheduled Castes and Backward Classes Department about the general working of the department as well as the facilities being provided/welfare schemes being implemented for the interests of the Scheduled Castes and Backward Classes categories.
3.	15-12-2014	9	The Committee partly scrutinized the material received from the Principal Chief Conservator of Forests, Forests Department Haryana regarding reservation/representation of Scheduled Castes, Scheduled tribes and Backward Classes of the Forests Department.
4.	22-12-2014	7	(i) Consideration of papers placed before the Committee. (ii) The Committee partly scrutinized the material received from the Forests Department Haryana regarding reservation/representation of Scheduled Castes, Scheduled tribes and Backward Classes of the Forests Department. (iii) The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 29-12-2014.
5.	29-12-2014	9	The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana, Public Health Engineering Department regarding the general working of Public Health Engineering Department.
6.	02-01-2015	9	The Committee partly scrutinized the material received from the Principal Secretary to Government, Haryana, Public Health

1	2	3	4
			Engineering Department regarding reservation /representation of Scheduled Castes, Scheduled tribes and Backward Classes in Government services and general working of the department as well as the facilities being provided/welfare schemes being implemented for the interest of the Scheduled Castes and Backward Classes categories. Public Health Engineering Department.
7.	05-01-2015	6	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Oral examination of the Principal Secretary to Government, Haryana, Public Health Department regarding the reservation/ representation of scheduled Castes and Backward Classes in government services and discussion general working of Public Health Department.</p>
8.	13-01-2015	7	<p>(i) The Committee partly scrutinized the material received from the Director General, Tourism Department regarding reservation/representation of scheduled Castes and Backward Classes the general working of Tourism Department. The Committee decided to orally examine the department on 20th January, 2015.</p> <p>(ii) The Committee decided to undertake a study tour programme to the state of Rajasthan from 27-01-2015 to 30-01-2015.</p>
9.	20-01-2015	8	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee decided to postpone the oral examination of the Additional Chief Secretary to Government, Haryana, Tourism Department, on the request of the department.</p>
10.	28-01-2015	6	(i) The Secretary, Rajasthan Legislative Assembly welcomed the Chairperson and other members of the Committee. As the Sister Committee the Rajasthan Legislative Assembly was not available, the discussed with the department representatives of

1	2	3	4
			Social Justice and Empowerment Department, Rajasthan, about the various social welfare schemes run by the Rajasthan Government for the welfare of the scheduled Castes, Scheduled Tribes and Backward Classes in the State.
			(ii) The Committee decided to hold own meeting on 29th January, 2015 at 9.00 A.M. at Ajmer instead of 30th January, 2015 at 11.00 A.M.. The Committee further decided to cancel its meeting to be held at Haryana Bhawan, New Delhi on 1st February, 2015.
11.	29-01-2015	6	The Committee reviewed the work done in the meeting held at Jaipur on 28th January, 2015.
12.	02-02-2015	6	The Committee scrutinized the material received from the Forests Department Haryana regarding reservation/representation of scheduled Castes and Backward Classes the general working of Forests Department.
13.	10-02-2015	7	Oral examination of the Principal Secretary to Government, Haryana, Forests Department regarding the reservation/representation of scheduled Castes and Backward Classes in government services and discussion general working of Forests Department.
14.	18-02-2015	7	Oral examination of the Additional Chief Secretary to Government, Haryana, Tourism Department regarding the reservation/representation of scheduled Castes and Backward Classes in government services and discussion general working of Tourism Department.
15.	23-02-2015	5	(i) The Committee partly drafted its 38th Report. (ii) The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 27-02-2015.
16.	27-02-2015	8	The Committee passed a condolence resolution on the sad demise of Shri Hukam Singh, Former Chief Minister.

1	2	3	4
17.	04-03-2015	6	(i) Drafting and finalization of 38th Report of the Committee. (ii) Confirmation of Proceeding. (iii) The Committee decided to undertake a study tour programme to the U.T. of Andaman & Nicobar Islands from 26th March, 2015 to 31st March, 2015. * Tour programme is cancelled due to Assembly session.

The Committee held its meetings place outside Chandigarh as details below:-

Sr.	Date of Meetings	Place of Mittings
1.	17-05-2014	Haryana Bhawan New Delhi
2.	31-05-2014	Haryana Bhawan New Delhi
3.	07-06-2014	Haryana Bhawan New Delhi
4.	13-06-2014	Haryana Bhawan New Delhi
5.	28-06-2014	Haryana Bhawan New Delhi
6.	26-07-2014	Haryana Bhawan New Delhi
7.	09-08-2014	Haryana Bhawan New Delhi
8.	29-12-2014	Haryana Bhawan New Delhi
9.	28-01-2015	Jaipur (Rajasthan)
10.	29-01-2015	Ajmer (Rajasthan)
11.	27-02-2015	Haryana Bhawan New Delhi

Report Presented

The Committee presented the Thirty Eighth Report of the Committee for the year 2014-2015 to House on 18th March, 2015.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha, Secretariat.

COMMITTEE ON GOVERNMENT ASSURANCES

The Committee on Government Assurances for the year 2014-15 consisting of nine Members was nominated by the Hon'ble Speaker Haryana Vidhan Sabha on 3rd May, 2014 vide notification No. 1-CGA/2014-15/41 dated 5th May, 2014.

Shri Ashok Kumar Arora, MLA a member of the Committee was appointed as Chairperson of the Committee.

The Committee held 16 meetings including four in which there was no quorum during the period under review.

The name of the Members and number of meetings attended by each of them are shown in the following table: -

Sr.No.	Name of the Members	Number of meetings attended
1.	Shri Ashok Kumar Arora, MLA	7
2.	Shri Jagbir Singh Malik, MLA	4
3.	Shri Krishan Hooda, MLA	8
4.	Shri Naresh Selwal, MLA	6
5.	Shri Raghubir Singh Tewatia, MLA	0
6.	Shri Raj Pal Bhukhri, MLA	0
7.	Shri Subhash Chaudhary, MLA	6
8.	Shri Parminder Singh Dhull, MLA	14
9.	Shri Mohammed Ilyas, MLA	7

*1. Shri Raghubir Singh Tewatia, M.L.A. resigned from the Committee w.e.f. 13.05.2014

**2. Shri Rajpal Bhukhri, M.L.A. resigned from the Committee w.e.f. 14.05.2014.

Meetings held and Business Transacted

The details showing the dates of meetings held, the number of Members present and business transacted at each meeting are given below: -

Sr. No.	Date of meetings	Members present	Business Transacted
1	2	3	4
1.	12th May, 2014	4	Discussion regarding the scope and Functions of the Committee.
2.	19th May, 2014	3	The Committee reviewed the outstanding Assurances as contained in the 43rd Report of the Committee relating to Personnel Department.

1	2	3	4
3.	26th May, 2014	4	The Committee scrutinized the replies received from the Industrial Training Department in respect of Assurances No. 208 to 214 outstanding in the 43rd Report of the Committee.
4.	2nd June, 2014	5	The Committee scrutinized the replies received from the Town & Country Planning Department, in respect of Assurances No. 177 to 185 outstanding in the 43rd Report of the Committee.
5.	9th June, 2014	4	The Committee reviewed the outstanding Assurances as contained in the 43rd Report of the Committee relating to the Agriculture Department.
6.	16th June, 2014	5	The Committee reviewed the outstanding Assurances as contained in the 43rd Report of the Committee relating to the Revenue and Disaster Management Department.
7.	23rd June, 2014	3	The Committee scrutinized the replies received from various Government Departments in respect of outstanding Assurances as contained in the 43rd Report of the Committee.
8.	27th June, 2014 (New Delhi)	3	The Committee scrutinized the replies received from Housing Department in respect of the implementation of outstanding Assurances as contained in the 43rd Report of the Committee.
9.	30th June, 2014	4	The Committee scrutinized the replies received from Revenue and Disaster Management Government Departments in respect of the implementation of outstanding Assurances as contained in the 43rd Report of the Committee.
10.	21st July, 2014	5	The Committee scrutinized the replies received from various Government Department in respect of outstanding Assurances as contained in the 43rd Report of the Committee.
11.	25th July, 2014 (New Delhi)	3	The Assurances given by the Ministers on the floor of the House during the September, 2013 Session were placed before the Committee from Serial No. 1 to 12. The Committee after scrutiny approved the Assurances at Serial No.

1	2	3	4
			2, 6, 8 and 10 (except assurance No. 1, 3, 4, 5, 7, 9, 11 and 12).
12.	28th July, 2014	4	The Committee reviewed the outstanding Assurances as contained in the 43rd Report of the Committee relating to the irrigation Department.

After constitution of the thirteenth Assembly, the new Committee on Government Assurances consisting of nine Members was nominated by the Hon'ble Speaker Haryana Vidhan Sabha on 25th November, 2014 for the remaining period of the year 2014-15 vide notification No. 1-CGA/2014-15/91 dated 25th November, 2014.

Shri Jaswinder Singh Sandhu, MLA was appointed as the Chairperson of the Committee.

The Committee held 16 meetings during the period under Review.

The name of the Members and number of meetings attended by each of them are shown in the following table:-

Sr.No.	Name of the Members	Number of meetings attended
1.	Sardar Jaswinder Singh Sandhu, MLA	12
2.	Dr. Raghuvir Singh Kadian, MLA	12
3.	Shri Kuldeep Bishnoi, MLA	00
4.	Smt. Renuka Bishnoi, MLA	00
5.	Smt. Prem Lata, MLA	12
6.	Sardar Bakhshish Singh Virk, MLA	14
7.	Dr. Banwari Lal, MLA	12
8.	Shri Mahipal Dhandra, MLA	7
9.	Shri Nagender Bhadana, MLA	7

Meetings held and Business Transacted

The details showing the dates of meetings held, the number of Members present and business transacted at each meeting are given below: -

Sr. No.	Date of meetings	Members present	Business Transacted
1	2	3	4
1.	4th December, 2014	4	(i) Welcome Address of the Committee. (ii) Discussion regarding the scope and functions of the Committee.

1	2	3	4
2.	9th December, 2014	4	The Committee Scrutinized the statement of Assurances from Sr. No. 1 to 40 given by the Ministers on the floor of the House during the Session held in February/March, 2014 and approved the Assurances at Sr. Nos. 1, 3; 4, 5, 6, 12, 13, 15, 16, 17, 18, 19, 21, 24, 26, 27, 28, 29, 30, 33, 34 and 39 (except 2, 7, 8, 9, 10, 11, 14, 20, 22, 23, 25, 31, 32, 35, 36, 37, 38 and 40).
3.	18th December, 2014	6	The Committee scrutinized the replies received from various Government Departments in respect of outstanding Assurances as contained in the 43rd Report of the Committee.
4.	22nd December, 2014	4	The Committee scrutinized the statement of Assurances given by the Ministers on the floor of the House during the Session held on February/March, 2014 from Sr. No. 41 to 76 and approved Sr. No. 44, 45, 48, 50, 51, 56, 57, 58, 59, 61, 64, 66, 67, 68, 69, 70, 71, 72, and 76 (except. 41, 42, 43, 46, 47, 49, 52, 53, 54, 55, 60, 62, 63, 65, 73, 74 and 75).
5.	29th December, 2014	5	The Committee acceded to the request made by Health Department, Panchkula for the postponement of oral examination fixed for 29.12.2015 vide letter No. PSACS 2014/3839.
6.	5th January, 2015	6	(i) The Committee acceded to the request made by Irrigation Department for the postponement of oral examination fixed for 5.01.2015 vide letter No. 22/1/2015-4IW. (ii) The Committee acceded to the request made by Health Department, Panchkula for the postponement of oral examination fixed for 5.01.2015 vide letter No. PS/ACSH/2015/17.
7.	12th January, 2015	6	The Committee orally examined the representatives of Public Health Engineering Department in regard to the implementation of the outstanding Assurances No. 100 to 116 of the 43rd Report of the Committee.
8.	19th January, 2015	4	(i) The Committee orally examined the representatives of Urban Local Bodies and Town & Country Planning Department in

1.	2	3	4
			regard to the implementation of the outstanding Assurances No. 140 to 156 of the 43rd Report of the Committee.
			(ii) The Committee orally examined the representatives of Town & Country Planning Department in regard to the implementation of the outstanding Assurances No. 177 to 185 of the 43rd Report of the Committee.
9.	23rd January, 2015 (New Delhi)	4	The Committee scrutinized the replies received from the various Government Departments in the respect of outstanding Assurances as contained in the 43rd Report of the Committee.
10.	27th January, 2015	6	(i) The Committee acceded to the request made by Higher Education Department, Panchkula for the postponement of oral examination fixed for 27.01.2015. (ii) The Committee orally examined the representatives of School Education Department in regard to the implementation of the outstanding Assurances No. 117 to 121, 123, 124, 127, 128 and 130 of the 43rd Report of the Committee.
11.	2nd February, 2015	5	The Committee scrutinized the replies received from various Government Departments in respect of outstanding Assurances as contained in the 43rd Report of the Committee.
12.	9th February, 2015 (New Delhi)	4	The Assurances given by the Minister on the floor of the House during the November 2014, Session was placed before the Committee i.e. Sr. No. 1. The Committee after scrutiny did not approve the same.
13.	16th February, 2015	6	The Committee orally examined the representatives of Industrial Training Department in regard to the implementation of the outstanding Assurances No. 208 to 214 of the 43rd Report of the Committee
14.	23rd February, 2015	5	(i) Confirmation of Proceedings. (ii) The Committee drafted its 44th Report and partially finalized

1	2	3	4
15.	2nd March, 2015	3	(i) Confirmation of Proceedings. (ii) The Committee drafted and finalized its 44th Report. The Committee also authorized the Chairperson of the Committee to present its 44th Report to the House.
16.	30th March, 2015	4	(i) The Chairperson confirmed the Proceedings of the meeting of the Committee on 2.03.2015. (ii) The Committee reviewed the outstanding Assurances as contained in its 44th Report.

The details of the meetings held at places outside Chandigarh are as under:-

Sr. No.	Date of meetings	Place of meeting
1.	27th June, 2014	Haryana Bhawan, New Delhi
2.	25th July, 2014	Haryana Bhawan, New Delhi
3.	23rd January, 2015	Haryana Bhawan, New Delhi
4.	9th February, 2015	Haryana Bhawan, New Delhi

Report Presented

The Committee presented its 44th Report for the year, 2014-15 to the House on 25th March, 2015.

Proceedings

A record of proceedings of meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON SUBORDINATE LEGISLATION

The Committee consisting of 8 Members of the Haryana Vidhan Sabha (including the Advocate General) was nominated by the Hon'ble Speaker on the 3rd May, 2014 and was notified in the official Gazette vide Notification No.HVS/SLC/1/2014-15/32, dated 5th May,2014.

Shri Jagbir Singh Malik, MLA was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 37 meetings during the period under Review.

The names of Members/Special Invitees and number of meetings attended by each of them are shown in the following Table:-

Sr. No.	Name of the Members		Number of meetings Attended
1.	Shri Jagbir Singh Malik, M.L.A.	Chairperson	35
2.	Shri Om Parkash Jain, M.L.A.	Member	24
3.	Shri Sri Krishan Hooda, M.L.A.	Member	28
4.	Shri Mohammed Iliyas, M.L.A.	Member	12
5.	Shri Rameshwar Dayal Rajoria, M.L.A.	Member	34
6.	Shri Ghanshyam Dass, M.L.A.	Member	17
7.	Shri Subhash Chaudhary, M.L.A.	Member	26
8.	Advocate General, Haryana.	Member	NIL
Special Invitee			
*	Shri Ganga Ram, M.L.A		20

* Shri Ganga Ram, M.L.A. was nominated as Special Invitee of the Committee vide Notification No. HVS-SLC-1/2014-15/47, w.e.f. 14th May,2014.

Meetings held and Business transacted

The date of meetings, the number of Members present and the Business transacted at each meeting are given below:-

Sr. No.	Date of Meeting	Number of Members/ Special Invitees Present	Business Transacted
1	2	3	4
1.	8.5.2014	4	Welcome Address.
2.	13.5.2014	5	Selection of Rules for Scrutiny.
3.	20.5.2014	7	Study of the Haryana Ceiling on Lands Holdings Act, 1972.
4.	24.5.2014	6	Study of the Haryana Ceiling on Lands Holdings Act, 1972.
5.	27.5.2014	6	Study of the Haryana Ceiling on Lands Holdings Act, 1972.
6.	31.5.2014	7	Study of the Haryana Ceiling on Lands Holdings Act, 1972.
7.	3.6.2014	8	Study of the Haryana Ceiling on Lands Holdings Act, 1972.
8.	7.6.2014	7	Study of the Haryana Ceiling on Lands Holdings Act, 1972.
9.	10.6.2014	8	Study of the Haryana Ceiling on Lands Holdings Act, 1972.
10.	15.6.2014	4	The Committee framed the questionnaire to be discussed during the meeting with the Sister Committee of Sikkim Legislative Assembly on 17.06.2014.
11.	17.6.2014	4	Discussion on the scope and function with the Sister Committee of Sikkim Legislative Assembly.
12.	18.6.2014	4	Study of the Haryana Ceiling on Lands Holdings Act, 1972.
13.	19.6.2014	4	Study of the Haryana Ceiling on Lands Holdings Act, 1972.

1	2	3	4
14.	20.6.2014	4	The meeting with the Sister Committee was not possible due to inconvenient time schedule of the Sister Committee of West Bengal Legislative Assembly being in Session.
15.	21.6.2014	4	Study of the Haryana Ceiling on Lands Holdings Act,1972.
16.	23.6.2014	5	Study of the Haryana Ceiling on Lands Holdings Act,1972.
17.	26.6.2014	5	Study of the Haryana Ceiling on Lands Holdings Act,1972.
18.	1.7.2014	5	Watching of the implementation of the observations/recommendations.
19.	5.7.2014	7	Scrutiny of the reply received from the Health Department in respect of the Haryana Registration of Births and Deaths Rules,2002 framed under the Haryana Registration of Births and Deaths Act,1969.
20.	7.7.2014	5	Watching of the implementation of the observations/recommendations made in respect of the Haryana Air (Prevention and Control of Pollution) Rules 1983 framed under the Air (Prevention and Control of Pollution) Act,1981 as contained in its 42nd Report.
21.	18.7.2014	8	Watching of the implementation of the observations/recommendations made in respect of the Haryana Home Guards Rules,1980 framed under the Haryana Home Guards Act,1974.
22.	22.7.2014	7	Watching of the implementation of the observations/recommendations made in respect of the Punjab Village Common Lands (Regulation) Rules,1964.
23.	25.7.2014	7	Watching of the implementation of the observations/recommendations made in respect of the Haryana Regulation of Property Dealers and Consultants Rules,2009 framed under the Haryana Regulation of Property Dealers and Consultants Act,2008.
24.	28.7.2014	7	Watching of the implementation of the observations/recommendations made in respect

1	2	3	4
			of the Wild Life (Protection) Haryana Rules,1974 framed under the Wild Life (Protection) Act,1972.
25.	2.8.2014	4	Watching of the implementation of the observations/recommendations made in respect of the Haryana Canal and Drainage Rules,1976 framed under the Haryana Canal and Drainage Act,1974.
26.	6.8.2014	5	Watching of the implementation of the observations/recommendations made in respect of the Punjab Ayurvedic and Unani Practitioner's (General) Rules,1964 framed under the Punjab Ayurvedic and Unani Practitioner's Act,1963.
27.	9.8.2014	6	Watching of the implementation of the observations/recommendations made in respect of the Punjab Animal Contagious Diseases Rules,1953 framed under the Punjab Livestock and Birds Diseases Act,1948.
28.	12.8.2014	4	Watching of the implementation of the observations/recommendations made in respect of the Haryana Public Distribution System (Licensing and Control) Order,2009 framed under the Essential Commodities Act,1955.
29.	16.8.2014	3	Watching of the implementation of the observations/recommendations made in respect of the Haryana Tax on Luxuries Rules,2008 framed under the Haryana Tax on Luxuries Act,2007.
30.	20.8.2014	5	Watching of the implementation of the observations/recommendations made in respect of the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Rules,1965 framed under the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Act,1963.
31.	23.8.2014	6	Watching of the implementation of the observations/recommendations made in respect of the Haryana Kisan Pass Book Rules,1996 framed under the Haryana Kisan Pass Book Act,1994.



1	2	3	4
32.	26.8.2014	7	Watching of the implementation of the observations/recommendations made in respect of the Punjab Ayurvedic and Unani Practitioner's (General) Rules,1964 framed under the Punjab Ayurvedic and Unani Practitioner's Act,1963.
33.	29.8.2014	5	Watching of the implementation of the observations/recommendations made in respect of the Punjab Animal Contagious Diseases Rules,1953 framed under the Punjab Livestock and Birds Diseases Act,1948.
34.	1.9.2014	4	Watching of the implementation of the observations/recommendations made in respect of the Haryana Public Distribution System (Licensing and Control) Order,2009 framed under the Essential Commodities Act,1955.
35.	4.9.2014	3	Watching of the implementation of the observations/recommendations made in respect of the Haryana Tax on Luxuries Rules, 2008 framed under the Haryana Tax on Luxuries Act, 2007.
36.	8.9.2014	3	Watching of the implementation of the observations/recommendations made in respect of the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Rules,1965 framed under the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Act,1963.
37.	12.9.2014	3	Watching of the implementation of the observations/recommendations made in respect of the Haryana Kisan Pass Book Rules,1996 framed under the Haryana Kisan Pass Book Act, 1994.

After the General Election constitution of the thirteen Assembly, the New Committee was nominated by the Hon'ble Speaker on the 25th November,2014 and notified in the official Gazette vide Notification No. HVS/SLC/1/2014-15/84, dated 25th November,2014 for the remaining period for the year 2014-15.

Smt. Seema Trikha, MLA was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 15 meetings during the period under Review.

The names of Members/Special Invitees and number of meetings attended by each of them are shown in the following Table:-

Sr. No.	Name of the Members		Number of meetings Attended
1.	Smt. Seema Trikha, M.L.A.	Chairperson	13
2.	Shri Karan Singh Dalal, M.L.A.	Member	15
3.	Smt. Kiran Choudhry, M.L.A.	Member	01
4.	Shri Mool Chand Sharma, M.L.A.	Member	10
5.	Shri Umesh Aggarwal, M.L.A.	Member	06
6.	Smt. Naina Singh Chautala, M.L.A.	Member	05
7.	Prof. Ravinder Baliata, M.L.A.	Member	12
8.	Advocate General, Haryana.	Member	NIL

Special Invitees

* 1.	Shri Sri Krishan Hooda, M.L.A.	12
* 2.	Shri Jagbir Singh Malik, M.L.A.	11

* Shri Sri Krishan Hooda, M.L.A. and Shri Jagbir Singh Malik, M.L.A. was nominated as Special Invitees of the Committee w.e.f. 9th December, 2014 for the remaining period of the year 2014-15 of the Committee vide Notification No. HVS-SLC-1/2014-15/95, dated 10th December, 2014.

Rules Scrutinized

The Committee scrutinized the following Rules:-

1. The Punjab Factory Rules, 1952 framed under the Factories Act, 1948.
2. The Haryana Minor Mineral Concession, Stocking, Transportation of Minerals and Prevention of Illegal Mining Rules, 2012 framed under the Mines and Minerals (Development and Regulation) Act, 1957.

Sr. No.	Date of Meeting	Number of Members/ Special Invitees Present	Business Transacted
1	2	3	4
1.	1.12.2014	5	Welcome Address.
2.	9.12.2014	5	Selection of rules for scrutiny.
3.	16.12.2014	7	Scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.
4.	24.12.2014	6	Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.

1	2	3	4
5.	29.12.2014	6	Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.
6.	7.1.2015	5	Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.
7.	16.1.2015	7	Resumption of scrutiny of the Punjab Factory Rules, 1952 framed under the Factories Act, 1948.
8.	23.1.2015	6	<ol style="list-style-type: none"> 1. Study of the Mines and Minerals (Development and Regulation) Act, 1957. 2. Selection of rule for scrutiny of the Haryana Minor Mineral Concession Stocking, Transportation of Minerals and Prevention of Illegal Mining Rules, 2012 framed under the Mines and Minerals (Development and Regulation) Act, 1957.
9.	28.1.2015	5	Resumption of scrutiny of the Haryana Minor Mineral Concession Stocking, Transportation of Minerals and Prevention of Illegal Mining Rules, 2012 framed under the Mines and Minerals (Development and Regulation) Act, 1957.
10.	6.2.2015	5	Resumption of scrutiny of the Haryana Minor Mineral Concession Stocking, Transportation of Minerals and Prevention of Illegal Mining Rules, 2012 framed under the Mines and Minerals (Development and Regulation) Act, 1957.
11.	13.2.2015	6	Resumption of scrutiny of the Haryana Minor Mineral Concession Stocking, Transportation of Minerals and Prevention of Illegal Mining Rules, 2012 framed under the Mines and Minerals (Development and Regulation) Act, 1957.
12.	19.2.2015	6	<ol style="list-style-type: none"> 1. Oral examination of the Representatives of the Labour Commissioner to Government Haryana, Labour Department regarding Non-Supply of the reply in respect of the Punjab Factory Rules, 1952 framed under the Factory Act, 1948. 2. Resumption of scrutiny of the Haryana Minor Mineral Concession Stocking, Transportation of Minerals and Prevention of Illegal Mining Rules, 2012 framed under the Mines and Minerals (Development and Regulation) Act, 1957. 3. The Committee partly drafted its 43rd Report for the year 2014-2015.

1	2	3	4
13.	27.2.2015	5	Condolence Resolution on the demise of Master Hukam Singh (Ex-Chief Minister).
14.	4.3.2015	7	1. Oral examination of the Additional Chief Secretary to Government, Haryana, Mines and Geology Department regarding Non-Supply of the reply in respect of the Haryana Minor Mineral Concession, Stocking, Transportation of Minerals and Prevention of Illegal Mining Rules, 2012 framed under the Mines and Minerals (Development and Regulation) Act, 1957. 2. The Committee drafted and finalized the 43rd Report for the year 2014-2015.
15.	31.03.2015	4	Meeting adjourned for want of quorum.

Meetings at Places other than Chandigarh.

The Committee held its meetings on the following dates and places :-

Sr. No.	Place	Date	Sr. No.	Place	Date
1.	New Delhi	24.05.14	2.	New Delhi	31.05.14
3.	New Delhi	07.06.14	4.	New Delhi	15.06.14
5.	Gangtok (Sikkim)	17.06.14	6.	Nathula Pass (Sikkim)	18.06.14
7.	Darjeeling (West Bengal)	19.06.14	8.	Kolkata (West Bengal)	20.06.14
9.	Ganga Sagar (West Bengal)	21.06.14	10.	New Delhi	23.06.14
11.	New Delhi	05.07.14	12.	New Delhi	18.07.14
13.	New Delhi	25.07.14	14.	New Delhi	02.08.14
15.	New Delhi	09.08.14	16.	Shimla (HLP)	16.08.14
17.	New Delhi	23.08.14	18.	New Delhi	29.08.14
19.	New Delhi	04.09.14	20.	New Delhi	12.09.14

Report Presented

The Committee presented its 43rd Report for the year 2014-2015 to the House on the 25th March, 2015.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

**REVIEW OF THE COMMITTEE OF PRIVILEGES
FOR THE YEAR 2014-2015**

The Committee of Privileges consisting of ten Members which was nominated by the Hon'ble Speaker on 7th December, 2009 under Rule 284 (1) (now Rule 286(1) of the Rules of the Procedure and Conduct of the Business in the Haryana Legislative Assembly continued to function during the period under Review.

Dr. Raghuvir Singh Kadian, MLA was nominated by the Hon'ble Speaker as Chairperson of the Committee. The names of the members of the Committee were as under:-

Sr. No.	Name of Member	Designation
1.	Dr. Raghuvir Singh Kadian, MLA	Chairperson
2.	Sh. Anand Singh Dangi, MLA	Member
3.	Sh. Naresh Shrama, MLA	Member
4.	Rao Dharam Pal, MLA	Member
5.	Smt. Sumita Singh, MLA	Member
6.	Sh. Anand Kaushik, MLA	Member
7.	Sh. Rajbir Singh Barara, MLA	Member
8.	Col.Raghubir Singh, MLA	Member
9.	Sh. Phool Singh Kheri, MLA	Member
10.	Sh. Prithi Singh, MLA	Member

The Committee held 22 meetings during the period from 1st April, 2014 to 27th October, 2014. The names of the members and number of meetings attended by each of them are shown in the following table:-

Sr. No.	Name of Member	Designation	Number of Meeting attended
1.	Dr. Raghuvir Singh Kadian, MLA	Chairperson	22
2.	Sh. Anand Singh Dangi, MLA	Member	19
3.	Sh. Naresh Shrama, MLA	Member	11
4.	Rao Dharam Pal, MLA	Member	02
5.	Smt. Sumita Singh, MLA	Member	01
6.	Sh. Anand Kaushik, MLA	Member	18
7.	Sh. Rajbir Singh Barara, MLA	Member	01
8.	Col.Raghubir Singh, MLA	Member	00
9.	Sh. Phool Singh Kheri, MLA	Member	00
10.	Sh. Prithi Singh, MLA	Member	01

Haryana Assembly Expired on 27th October, 2014.

MEETINGS HELD AND BUSINESS TRANSACTED

Sr. No.	Date of Meeting	Number Present	Business Transacted
1	2	3	4
1.	16.04.2014	4	Meeting adjourned for want of Quorum
2.	23.04.2014	4	Meeting adjourned for want of Quorum
3.	30.04.2014	3	Meeting adjourned for want of Quorum
4.	07.05.2014	3	Meeting adjourned for want of Quorum
5.	14.05.2014	3	Meeting adjourned for want of Quorum
6.	21.05.2014	3	Meeting adjourned for want of Quorum
7.	24.05.2014	3	Meeting adjourned for want of Quorum
8.	28.05.2014	4	Meeting adjourned for want of Quorum
9.	04.06.2014	3	Meeting adjourned for want of Quorum
10.	11.06.2014	3	Meeting adjourned for want of Quorum
11.	14.06.2014	3	Meeting adjourned for want of Quorum
12.	19.06.2014	3	Meeting adjourned for want of Quorum
13.	25.06.2014	3	Meeting adjourned for want of Quorum
14.	02.07.2014	3	Meeting adjourned for want of Quorum
15.	08.07.2014	5	Committee drafted and finalized the preliminary Reports for the extension of time by the House till the first sitting of the next session and the Committee decided to hold its next meeting on 19.07.2014
16.	19.07.2014	4	Meeting adjourned for want of Quorum
17.	23.07.2014	4	Meeting adjourned for want of Quorum
18.	31.07.2014	3	Meeting adjourned for want of Quorum
19.	02.08.2014	3	Meeting adjourned for want of Quorum
20.	06.08.2014	3	Meeting adjourned for want of Quorum
21.	09.08.2014	2	Meeting adjourned for want of Quorum
22.	13.08.2014	3	Meeting adjourned for want of Quorum

HOUSE COMMITTEE

1. The House Committee of Haryana Vidhan Sabha consisting of five members was nominated by the Hon'ble Speaker on 3rd May, 2014 for the year 2014-15.
2. Hon'ble Deputy Speaker was Ex-Officio Chairperson of the Committee.
3. The Committee held the 15 meetings.
4. The name of the members and number of meetings attended by each of them are given below in the following table:-

Sr. No.	Name of Member	No. of meetings attended
1.	Shri Akram Khan, Deputy Speaker	01
2.	Shri Balbir Pal Shah, MLA	10
*3.	Shri Raghubir Singh Tewatia, MLA	Nil
4.	Shri Pardeep Chaudary, MLA	15
5.	Shri Dilbag Singh, MLA	Nil

* Shri Raghubir Singh Tewatia, MLA resigned from the Committee on 13th May, 2015.

MEETINGS HELD AND BUSINESS TRANSACTED

Details showing the dates of the meetings held, number of members present and business transacted in each meeting are as given below:-

Sr. No.	Date of Meeting	Number of Members/ Special Invitees Present	Business Transacted
1	2	3	4
1.	27-05-2014	2	The Committee discussed on various points regarding improvement in Haryana MLAs Hostel. The Committee allotted MLA Flat No. 301 to Shri Dilbag Singh, MLA.
2.	31.05.2014 (Delhi)	2	The Committee discussed the various step to be taken for the improvement in MLA Hostel.
3.	04.06.2014	2	The Committee discussed on various points regarding improvement in Haryana MLAs Hostel.

1	2	3	4
4.	07.06.2014 (Delhi)	2	The Committee discussed on various point regarding improvement in Haryana MLAs Hostel.
5.	09.06.2014	2	The Committee discussed regarding improvement in Haryana MLAs Hostel.
6.	12.06.2014 Shimla (HP)	2	The Committee discussed scope and functions of the Committee with the Secretary Himachal Pardesh Legislative Assembly and also discussed the matters of common interest.
7.	13.06.2014 Shimla (HP)	2	The Committee discussed regarding improvement in Haryana MLAs Hostel.
8.	16.06.2014	1	No Business could be transacted for want of quorum.
9.	23.06.2014	2	The Committee discussed regarding improvement in Haryana MLAs Hostel.
10.	30.06.2014	2	The Committee discussed about the steps to be taken for the improvement in Haryana MLAs Hostel.
11.	04.07.2014 (Delhi)	2	The Committee discussed regarding improvement in Haryana MLAs Hostel.
12.	07.07.2014	1	No Business could be transacted for want of quorum.
13.	21.07.2014	2	The Committee discussed on various points regarding improvement in Haryana MLAs Hostel.
14.	25.07.2014 (Delhi)	1	No Business could be transacted for want of quorum.
15.	28.07.2014	1	No Business could be transacted for want of quorum.

After Constitution of the 13th Assembly, the new Committee consisting of four members was nominated by the Hon'ble Speaker on 25th November, 2014 for the remaining period of the year 2014-2015.

Hon'ble Deputy Speaker was nominate Ex-Officio Chairperson of the Committee (yet not elected).

The Committee held 15 meetings.

The name of the members and number of meetings attended by the each member are given below:-

Sr. No.	Name of Member	No. of meetings attended
1.	Deputy Speaker (Yet to be elected)	—
2.	Shri Naseem Ahmad, MLA	14
3.	Shri Jai Tirath, MLA	13
4.	Smt. Rohita Rewri, MLA	10
5.	Shri Om Paikash Yadav, MLA	8

MEETINGS HELD AND BUSINESS TRANSACTED

Details showing the dates of the meetings held, numbers of members present and business transacted in each meeting are as given below:-

Sr. No.	Date of Meeting	Number of Members/ Special Invitees Present	Business Transacted
1	2	3	4
1.	03-12-2014	2	(i) The Secretary welcomed the Members of the House Committee and explained to them scope and functions of the Committee. (ii) The Committee discuss about quality of Food being provided in the Panchayat Bhawan, Sector -28, Chandigarh.
2.	08.12.2014	3	The Committee allotted the MLAs Flats to the Hon'ble Members by draw of lots.
3.	17.12.2014	4	(i) The Committee decided to discuss the matter regarding facilities to the Hon'ble Members with representatives of PWD (B&R), Haryana Urban Development Authority, Haryana State Agriculture Marketing Board, Development and Panchayats and Irrigation Department. (ii) Request of Shri Jaswinder Singh Sandhu, MLA and Shri Ved Narang, MLA regarding mutual exchange of their flats No. 301 and 106 was placed before the Committee and the Committee acceded to their request.

1	2	3	4
4.	24.12.2014	4	<p>(i) The Committee discussed with the representatives of the Development & Panchayats Department, Haryana Urban Development Authority, Haryana State Agricultural Marketing Board, Irrigation Department and PW (B&R), Department regarding facilities to the Members.</p> <p>(ii) The request of Shri Naresh Kumar Sharma, Ex-MLA regarding adjustment of penal rent in respect of MLAs Flat No. 28 was placed before the Committee. The Committee observed that the same Flat No. 28 was re-allotted to Shri Naresh Kumar Sharma the then MLA after he was re-elected as member of 12th Haryana Legislative Assembly. The Committee, therefore, desired that normal rent may be charged from him for the said period.</p>
5.	31.12.2014	3	<p>The Committee discussed about the facilities to be provided to the Members of Haryana Vidhan Sabha in the Rest/Guest Houses.</p>
6.	07.01.2015	4	<p>The Committee discussed about the facilities to be provided to the Members of Haryana Vidhan Sabha in the HUDA Field Hostel, Kisan Bhawan and Panchayat Bhawan.</p>
7.	13.01.2015	4	<p>The Committee discussed about the facilities to be provided to the Members of Haryana Vidhan Sabha in the HUDA Field Hostel, Kisan Bhawan and Panchayat Bhawan.</p>
8.	20.01.2015	2	<p>The Committee discussed about the facilities to be provided to the Members of Haryana Vidhan Sabha in the HUDA Field Hostel, Kisan Bhawan and Panchayat Bhawan.</p>
9.	28.01.2015	3	<p>Memo No. HRDF-2014/32331 dated 19.12.2014 received from Managing Director Haryana Rural Development Fund Administration Board, Chandigarh, was placed before the Committee. The Committee recommended that the hospitality Department may be asked to start canteen/catering services in the Haryana Panchayat Bhawan, Sector-28, Chandigarh in liaison with the Managing Director, Haryana Rural Development Fund Administration Board, Chandigarh..</p>

1	2	3	4
10.	04.02.2015	1	No Business could be transacted for want of quorum.
11.	11.02.2015	4	The Committee discussed about the facilities to be provided to the Members of Haryana Vidhan Sabha in the HUDA Field Hostel, Kisan Bhawan and Panchayat Bhawan.
12.	18.02.2015	4	The Committee discussed about the facilities to be provided to the Members of Haryana Vidhan Sabha in the HUDA Field Hostel, Kisan Bhawan and Panchayat Bhawan.
13.	25.02.2015	2	The Committee allotted rooms to the Hon'ble Members for the Budget Session, 2015.
14.	04.03.2015	4	The Committee discussed about the facilities to be provided to the Members of Haryana Vidhan Sabha in the HUDA Field Hostel, Kisan Bhawan and Panchayat Bhawan.
15.	30.03.2015	1	No Business could be transacted for want of quorum.

Proceedings

A set of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha.

LIBRARY COMMITTEE

The Committee consisting of 6 members was nominated by the Hon'ble Speaker on 3rd May, 2014, vide notification No. HVS/ Lib./1/2014-15/40, dated 5th May, 2014 for the year 2014-15.

Shri Rajinder Singh Joon, MLA was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 21 meetings during the period under review.

The names of the members and numbers of meetings attended by the each member are given below:-

Sr. No.	Name of Member	Number of Meeting attended
1.	Shri Rajinder Singh Joon, MLA	Chairperson 16
2.	Shri Sri Krishan Hooda, MLA	Member 02
3.	Col. Raghbir Singh Badhra, MLA	Member 18
4.	Shri Bahadur Singh, MLA	Member 17
5.	Shri Kali Ram Patwari, MLA	Member 18
*6.	Shri Ghanshyam Dass, MLA	Member 00
**7.	Shri Dharampal Obra, MLA	Special Invitee 13

* Shri Ghanshyam Dass, MLA has resigned from membership of Library Committee w.e.f. 13.05.2014.

** Shri Dharam Pal Obra, MLA was nominated as Special Invitee by the Hon'ble Speaker w.e.f. 14.05-2014 to serve the Library Committee for the remaining period of year 2014-15.

MEETING HELD AND BUSINESS TRANSACTED

Details showing the dates of the meetings held, numbers of members, including special invitee present and business transacted in each meeting are as given below:-

Sr. No.	Date of Meeting	Number of Members/ (Incl. Special Invitees) Present	Business Transacted
1	2	3	4

1.	12-05-2014	4	Under Secretary welcomed the Members of the Library Committee and explained to them the Scope and functions the Committee. It was also recommended for continuation of Newspapers/
----	------------	---	--

1	2	3	4
			Magazines etc. for the year 2014-15 as per past practice.
2.	19-05-2014	6	The Committee decided that the books in English, Hindi, Punjabi etc. on different subjects be purchased for the use of Library on basis of discount recommended by GOC. for the year 2014-15 as per past practice. The Committee also decided to send letters to the Hon'ble Members of Haryana Vidhan Sabha for sending their valuable suggestions of purchase of books for the library of Haryana Vidhan Sabha.
3.	24-05-2014 (New Delhi)	4	The Committee did not select any book.
4.	26-05-2014	5	The Committee selected three books for the use of Library.
5.	31-05-2014 (New Delhi)	3	The Committee did not select any book.
6.	02-06-2014	4	The Committee selected three books for the use of Library. The Chairperson of the Committee confirmed the proceedings of earlier meetings
7.	07-06-2014 (New Delhi)	3	The Committee selected three books for the use of Library.
8.	09-06-2014	6	The Committee selected three books for the use of Library.
9.	16-06-2014	5	The Committee selected three books for the use of Library. The Committee decided that the tour programme to be undertaken by the Committee w.e.f. 01.07.2014 to 05.07.2014 to the state of Uttranchal
10.	21-06-2014 (New Delhi)	4	The Committee selected three books for the use of Library.
11.	23-06-2014	4	The Committee places on record its deep sense of sorrow and Grief over the sad demise of Smt. Sharda Rani, mother of Shri Kuldeep Sharma, Hon'ble Speaker of Haryana Legislative Assembly. The Committee resolves to send its heartfelt condolences to the members of the bereaved family to bear this irreparable loss.
12.	30-06-2014	4	The Committee selected three books for the use of Library. The Committee decided to postpone

1	2	3	4
			the tour programme to be commenced w.e.f. 01.07.2014 to 05.07.2014 to the state of Uttranchal.
13.	05-07-2014 (New Delhi)	4	The Committee selected seven books for the use of Library.
14.	07-07-2014	5	The Committee selected four books for the use of Library. The Chairperson of the Committee confirmed the proceedings of earlier meetings. The Committee decided the tour programme to be undertaken by the Committee w.e.f. 22.07.2014 to 26.07.2014 to the state of Himachal Pradesh.
15.	21-07-2014	4	The Committee selected nineteen books for the use of Library.
16.	23-07-2014 Shimla (H.P.)	4	In the absence of Chairperson of Sister Committee of Himachal Pradesh Legislative Assembly at the outset, the Protocol Officer and the Committee Officer warmly welcomed the Acting Chairperson along with the other Hon'ble Members of the Committee of Haryana Legislative Assembly. Thereafter the Committee discussed the matter of common interest and various scope of functions of both the Committees.
17.	25-07-2014 Manali (H.P.)	4	The Committee reviewed the points that were discussed with the Officers of Himachal Pradesh Legislative Assembly.
18.	31-07-2014	5	The Committee selected seventeen books for the use of Library. The Chairperson of the Committee confirmed the proceedings of earlier meetings.
19.	04-08-2014	2	The Committee selected fifteen books for the use of Library.
20.	13-08-2014	2	The Committee selected fifteen books for the use of Library. The Chairperson of the Committee confirmed the proceedings of earlier meetings.
21.	20-08-2014	2	The Committee selected eleven books for the use of Library. The Chairperson of the Committee confirmed the proceedings of earlier meetings.

After Constitution of the 13th Assembly, the new Committee consisting of six members was nominated by the Hon'ble Speaker on 25th November, 2014 vide

notification No. HVS/Lib./1/2014-2015/83, dated 25th November, 2014 for the remaining period of the year 2014-2015

Shri Manish Kumar Grover, M.L.A. was appointed as Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 11 meetings during the period under review.

The names of the members and numbers of meetings attended by the each member are given below:-

Sr. No.	Name of Member		Number of Meeting attended
1.	Shri Manish Kumar Grover, MLA	Chairperson	07
2.	Shri Kuldeep Sharma, MLA	Member	07
3.	Shri Sri Krishan Hooda, MLA	Member	07
4.	Shri Tejpal Singh Tanwar, MLA	Member	06
5.	Shri Sukhvinder, MLA	Member	06
6.	Shri Ved Narang, MLA	Member	07
*7.	Shri Bishamber Singh Balmiki, MLA	Special Invitee	02

* Shri Bishamber Singh Balmiki, MLA was nominated as Special Invitee by the Hon'ble Speaker w.e.f. 14.01.2015 to serve the Library Committee for the remaining period of year 2014-15.

MEETING HELD AND BUSINESS TRANSCATED

Details showing the dates of the meetings held, numbers of members, including Special Invitee present and business transacted in each meeting are as given below:-

Sr. No.	Date of Meeting	Number of Members/ present (Incl. Spl. Invitees)	Business Transacted
1	2	3	4
1.	09-12-2014	5	Under Secretary welcomed the Members of the Library Committee and explained to them the Scope and functions of the Committee. It was also recommended for continuation of Newspapers/Magazines etc. for the year 2014-15 as per past practice. The Chairperson of the Committee thanked the Hon'ble Members and Officers of the Committee for welcoming him.

1	2	3	4
2.	17-12-2014	6	The Committee placed on record its deep sense of sorrow and grief over the Taliban massacre in Army school in Peshawar (Pakistan). The Committee prayed to Almighty to give peace to the departed souls and strength to the Members of the bereaved family to bear this irreparable loss.
3.	23-12-2014	5	The Committee resolved that Hon'ble Speaker, Haryana Vidhan Sabha may be requested to pass the necessary orders for the digitalization of the Library and to provide internet facility for the convenience and use of Members.
4.	30-12-2014	6	The Committee decided that the books in English, Hindi, Punjabi, etc. on different subjects be purchased for the use of Library on basis of discount recommended by G.O.C. for the year 2014-15 as per past practice. The Committee also decided to send letters to the Hon'ble Members of Haryana Vidhan Sabha for sending their valuable suggestions for purchasing of books for the Library of Haryana Vidhan Sabha.
5.	07-01-2015	5	The Committee selected five books for the use of Library. The Chairperson of the Committee confirmed the proceedings of earlier meetings
6.	15-01-2015	5	The Committee recommended that "Paanchjanaya" magazine be supplied in the Library.
7.	20-01-2015	6	The Committee selected seven books for the use of Library.
8.	27-01-2015	4	The Committee selected six books for the use of Library.
9.	11-02-2015	6	The Committee selected five books for the use of Library. The Chairperson of the Committee confirmed the proceedings of earlier meetings.
10.	24.02.2015	6	The Committee selected five books for the use of Library.
11.	04-03-2015	6	The Committee selected seven books for the use of Library. The Chairperson of the Committee confirmed the proceedings of earlier meetings. The Committee decided the tour programme to be commenced w.e.f. 26.03.2015 to 30.03.2015 to the state of Goa.

The Committees which were constituted in the year 2014-2015 selected the publication on the different subjects. The value of publication purchased during the period under review for the year 2014- 2015 including the cost of Newspapers/ Periodicals/ Magazines/ Government publication etc. was ₹ 2,06,719/-

The details of the meetings held at the places outside' Chandigarh are as under.-

Sr. No.	Date	Place
1.	24.05.2014	New Delhi
2.	31.05.2014	New Delhi
3.	07.06.2014	New Delhi
4.	21.06.2014	New Delhi
5.	05.07.2014	New Delhi
6.	23.07.2014	Shimla (H.P.)
7.	25.07.2014	Manali (H.P.)

The proceedings of the Committee has been kept in record of Haryana Vidhan Sabha Secretariat.

COMMITTEE ON PETITIONS

The Committee on Petitions for the year 2014-2015 consisting of the seven Members of Haryana Vidhan Sabha was nominated by the Hon'ble Speaker vide notification No. HVSP/Petitions/1/2014-15/38 dated 5th May, 2014 under Rule 268 of Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly.

Sh. Bharat Bhushan Batra, MLA was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 21 meetings during the period under review.

The names of the members and number of meetings attended by each of them are shown in the following table:-

Sr. No.	Name of the Member	Number of meetings attended
1.	Sh. Bharat Bhushan Batra, MLA	21
2.	Sh. Anil Dhantori, MLA	00
3.	Sh. Raj Pal Bhukhri, MLA	18
4.	Sh. Zile Ram Sharma, MLA	08
5.	Sh. Phool Singh Kheri, MLA	16
6.	Sh. Krishan Lal Kamboj, MLA	09
7.	Sh. Gopal Kanda, MLA	00
Special Invitees		
1.	* Sh. Devender Kumar Bansal, MLA	07
2.	* Sh. Dharam Pal Obra, MLA	13

* Vide Notification No.HVSP/Petitions/1/2014-15/50, dated 15th May, 2014, the Hon'ble Speaker nominated Sh. Devender Kumar Bansal, MLA and Sh. Dharam Pal Obra, MLA to serve the Committee on Petitions as Special Invitees for the remaining period of the year 2014-15.

Meetings held and business transacted

The details showing the dates of meetings held, the number of the Members present and business transacted at each meeting are given below:-

Sr. No.	Date of Meeting	Number of Members/ Special Invitees Present	Business Transacted
1	2	3	4
1	10.05.2014 (New Delhi)	04	The Committee orally examined the departmental representatives with regard to redressal of the grievances as raised in the various Petitions by the public.

1	2	3	4
2	15.05.2014	05	Consideration of Petitions and papers placed before the Committee.
3	21.05.2014	05	The Committee orally examined the departmental representatives with regard to redressal of the grievances as raised in the various Petitions by the public.
4	28.05.2014	06	Consideration of Petitions and papers placed before the Committee.
5	31.05.2014 (New Delhi)	06	Consideration of pending Petitions.
6	04.06.2014	07	The Committee orally examined the departmental representatives with regard to redressal of the grievances as raised in the various Petitions by the public.
7	07.06.2014 (New Delhi)	06	Consideration of Petitions placed before the Committee.
8	11.06.2014	05	The Committee orally examined the departmental representatives with regard to redressal of the grievances as raised in the various Petitions by the public.
9	18.06.2014	06	Consideration of pending Petitions.
10	21.06.2014 (New Delhi)	04	Consideration of pending Petitions.
11	25.06.2014	04	The Committee orally examined the departmental representatives with regard to redressal of the grievances as raised in the various Petitions by the public.
12	02.07.2014 (New Delhi)	03	The Committee orally examined the departmental representatives with regard to redressal of the grievances as raised in the various Petitions by the public.
13	14.07.2014	05	Consideration of Petitions received by the Committee.
14	26.07.2014 (New Delhi)	03	Consideration of pending Petitions.
15	01.08.2014	03	The Committee orally examined the departmental representatives with regard to redressal of the grievances as raised in the various Petitions by the public.

1	2	3	4
16	06.08.2014	05	The Committee orally examined the departmental representatives with regard to redressal of the grievances as raised in the various Petitions by the public.
17	09.08.2014 (New Delhi)	05	Consideration of Petitions received by the Committee.
18	13.08.2014	02	Consideration of Petitions received by the Committee.
19	20.08.2014	03	Consideration of Petitions received by the Committee.
20	23.08.2014 (New Delhi)	03	The Committee orally examined the departmental representatives with regard to redressal of the grievances as raised in the various Petitions by the public.
21	03.09.2014	02	Consideration of Petitions received by the Committee.

The Committee on Petitions (New Assembly) for the remaining period of the year 2014-2015 consisting of the seven Members of Haryana Vidhan Sabha was nominated by the Hon'ble Speaker vide notification No. HVS/Petitions/1/2014-15/86 dated 25th November, 2014 under Rule 268 of Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly.

Sh. Ghanshyam Dass, MLA was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 20 meetings during the period under review.

The names of the members and number of meetings attended by each of them are shown in the following table:-

Sr. No.	Name of the Member	Number of meetings attended
1.	Sh. Ghanshyam Dass, MLA	17
2.	Sh. Anand Singh Dangi, MLA	18
3	Smt. Geeta Bhukkal, MLA	15
4.	Shri Balwan Singh, MLA	12
5.	Sh. Randhir Singh Kapriwas, MLA	15
6.	Sh. Shyam Singh Rana, MLA	19
7.	Sh. Ravinder Machhrouli, MLA	06
Special Invitees		
1.	* Sh. Zakir Hussain, MLA	14

* Vide Notification No.HVS/Petitons/1/2014-15/96, dated 10th December, 2014, the Hon'ble Speaker nominated Sh. Zakir Hussain, MLA to serve the Committee on Petitions as a Special Invitee for the remaining period of the year 2014-15.

Meetings held and business transacted

The details showing the dates of meetings held, the number of the Members present and business transacted at each meeting are given below:-

Sr. No.	Date of Meeting	Number of Members/ Present	Business Transacted
1	2	3	4
1	01.12.2014	06	Welcome address & discussion on the scopes and functions of the committee.
2	10.12.2014	07	Consideration of Petitions received by the Committee
3	17.12.2014	08	Consideration of pending Petitions
4	24.12.2014	06	Consideration of pending Petitions
5	27.12.2014 (New Delhi)	06	Consideration of pending Petitions and discuss about the study tour.
6	31.12.2014	07	Consideration of pending Petitions
7	02.01.2015 (New Delhi)	05	Consideration of pending Petitions
8	08.01.2015	07	The Committee orally examined the departmental representatives with regard to redressal of the grievances as raised in the various Petitions by the public.
9	13.01.2015	07	Consideration of Petitions received by the Committee
10	21.01.2015 (New Delhi)	06	Consideration of Petitions received by the Committee
11	28.01.2015 Chennai(Tamil Nadu)	07	Discussion regarding study tour for TamilNadu and Maharashtra.
12	29.01.2015 Shirdi (Maharashtra)	04	Discussion with Secretary Tamil Nadu Legislative Assembly.
13	31.01.2015 Mumbai (Maharashtra)	04	Review on discussion with Secretary, Tamil Nadu Legislative Assembly.
14	02.02.2015	02	Discussion with Secretary Maharashtra Legislative Assembly.
15	03.02.2015 (New Delhi)	07	Consideration of pending Petitions

1	2	3	4
16	13.02.2015	04	The Committee orally examined the departmental representatives with regard to redressal of the grievances as raised in the various Petitions by the public.
17	18.02.2015	06	Consideration of paper placed before the Committee
18	25.02.2015	06	The Committee orally examined the departmental representatives with regard to redressal of the grievances as raised in the various Petitions by the public.
19	04.03.2015	06	Consideration of pending Petitions
20	30.03.2015	05	Consideration of pending Petitions

RULES COMMITTEE

The Committee consisting of eight Members of the Haryana Vidhan Sabha was nominated by the Hon'ble Speaker on the 3rd May, 2014 vide Notification No. HVS-LA-77/2014/31, dated the 5th May, 2014.

(The Committee did not hold any meeting during the period under review)

St. No.	Name of Members	
1.	Shri Kuldeep Sharma, Hon'ble Speaker	Ex-Officio Chairperson
2.	Shri Om Prakash Chautala, MLA Leader of Opposition	Member
3.	Dr. Raghuvir Singh Kadian, MLA	Member
4.	Prof. Sampat Singh, MLA	Member
5.	Rao Yadavendra Singh, MLA	Member
*6.	Shri Krishan Pal Gurjar, MLA	Member
7.	Shri Ashok Kumar Arora, MLA	Member
8.	Shri Bharat Bhushan Batra, MLA	Member
*	Resigned from the Membership of Haryana Vidhan Sabha w.e.f. 22.05.2014 on being elected as Member of Parliament.	

BUSINESS ADVISORY COMMITTEE

The Committee which was ordered to continue on 6th February, 2014 continued to function upto 7th July, 2014 when a new Committee was nominated by Hon'ble Speaker on the 8th July, 2014.

The Committee which was nominated on 8th July, 2014 held one meeting i.e. on 11th July, 2014. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member/Special Invitee are given below:-

Sr.No	Name of the Members	Number of meetings Attended
1.	Shri Kuldeep Sharma, Hon'ble Speaker	1
2.	Shri Bhupinder Singh Hooda, Chief Minister	1
3.	Shri Randeep Singh Surjewala, Parliamentary Affairs Minister	1
4.	Capt. Ajay Singh Yadav, Power Minister	1
5.	Smt. Kavita Jain, M.L.A	1

SPECIAL INVITEE

Shri Akram Khan, Hon'ble Deputy Speaker 1

REPORT PRESENTED

The following report was presented on the date noted against :-

Sr. No.	Subject matter	Date of Presentation
1.	Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held from 11th & 14th July, 2014 i.e. Obituary References; Papers to be laid/re-laid on the Table of the House; Presentation of four preliminary reports of the Committee of Privileges and extension of time for presentation of the final reports thereon; and Legislative Assembly.	11th July, 2014

* * * * *

The Committee which was nominated on 8th July, 2014 continued to function upto 22nd February, 2015 when a new Committee was nominated by Hon'ble Speaker on the 23rd February, 2015 and notified vide Notification No. HVS-LA-39/2015/8, dated 24th February, 2015.

The Committee which was nominated on 23rd February, 2015 held two meetings i.e. on 9th & 16th March, 2015. The name of the Members of the Committee and the meetings attended by each Member are given below:-

Sr.No	Name of the Members	Number of meetings Attended
1.	Shri Kanwar Pal, Hon'ble Speaker	2
2.	Shri Manohar Lal, Hon'ble Chief Minister	2
3.	Shri Ram Bilas Sharma, Parliamentary Affairs Minister	1
4.	Capt. Abhimanyu, Finance Minister	2
5.	Shri Abhay Singh Chautala, MLA, Leader of Opposition	2
6.	Smt. Kiran Choudhry, MLA	1
7.	Shri Kuldeep Bishnoi, MLA	1

REPORT PRESENTED

The following report was presented on the date noted against:-

Sr. No.	Subject matter	Date of Presentation
1.	Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held from 9th to 13th, 16th to 20th & 24th March, 2015 i.e. Obituary References; Papers to be laid/re-laid on the Table of the House; Discussion on Governor's Address; Resumption of General Discussion on Governor's Address and Voting on Motion of Thanks; Presentation, Discussion and Voting on Supplementary Estimates (Second Instalment) for the year 2014-2015.	9th March, 2015
2.	Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held from 17th to 20th, 24th & 25th March, 2015 i.e. Presentation of Budget Estimates for the year 2015-2016; Resumption of General Discussion on Budget Estimates for the year 2015-2016; Non-official Business; Resumption of General Discussion on Budget Estimates for the year 2015-2016 and reply by the Finance Minister thereon; Discussion and Voting on Demands for Grants on Budget Estimates for the year 2015-2016; Presentation of Reports of the Assembly Committees; The Haryana Appropriation Bill in respect of Supplementary Estimates (2nd Instalment) for the year 2014-2015; The Haryana Appropriation Bill in respect of Budget Estimates for the year 2015-2016 and Legislative Business.	16th March, 2015

COMMITTEE ON LOCAL BODIES AND PANCHAYATI RAJ INSTITUTIONS

The Committee on local bodies and Panchayati Raj Institutions for the year 2014-2015 consisting of nine members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha on 3rd May, 2014 vide Notification No. LB/PRIC-1/2014/34, dated 5th May, 2014. Sh. Anand Kaushik, M.L.A. was nominated as Chairperson of the Committee by the Hon'ble Speaker which worked upto 27th October, 2014 till the dissolution of Haryana Vidhan Sabha.

Thereafter, on the election of 13th Assembly, a new Committee for the remaining period of the year 2014-2015 was nominated by the Hon'ble Speaker on 25th November, 2014 vide Notification No. LB/PRIC-1/2014-15/88, dated 25th November, 2014. Sh. Gian Chand Gupta, M.L.A. was nominated as Chairperson of the Committee by the Hon'ble Speaker.

The Committee hold 27 meetings during the period under Review. The names of Members and number of meetings attended by each of them are shown in the following table:-

Committee for the year 2014-2015 upto 27th October, 2014

Sr. No.	Name of Members	Number of meetings attended
1.	Shri Anand Kaushik, M.L.A.	Chairperson 11
2.	Shri Anand Singh Dangi, M.L.A.	Member 2
3.	Shri Ashok Kumar Arora, M.L.A.	Member 7
4.	Shri Krishan Lal Panwar, M.L.A.	Member 10
*5.	Shri Krishan Pal Gurjar, M.L.A.	Member Nil
6.	Shri Jagbir Singh Malik, M.L.A.	Member 5
7.	Shri Dharam Singh, M.L.A.,	Member 4
8.	Shri Jai Tirath, MLA	Member 10
9.	Shri Parminder Singh Dhull, M.L.A.	Member 12

* Shri Krishan Pal Gurjar, M.L.A. resigned from the Membership of the Committee w.e.f 22nd May, 2014 and his resignation has been accepted by the Hon'ble Speaker on 22nd May, 2014.

Committee for the year 2014-2015 onwards 25th November, 2014

Sr. No.	Name of Members		Number of meetings attended
1.	Shri Gian Chand Gupta, M.L.A.	Chairperson	12
*2.	Shri Bhupinder Singh Hooda, M.L.A.	Member	Nil
3.	Shri Jai Parkash, M.L.A.	Member	13
4.	Shri Jai Tirath, M.L.A.	Member	11
5.	Shri Subhash Sudha, M.L.A.	Member	6
6.	Shri Manish Kumar Grover, M.L.A.	Member	8
7.	Shri Makhan Lal Singla, M.L.A.	Member	5
8.	Shri Aseem Goel, M.L.A.	Member	12
9.	Shri Rajdeep Singh Phogat, M.L.A.	Member	10
**10.	Sardar Bakhshish Singh Virk, M.L.A.	Member	4

* Shri Bhupinder Singh Hooda, M.L.A. resigned from the Membership of the Committee w.e.f. 27th December, 2014 and his resignation has been accepted by the Hon'ble Speaker on 30th December, 2014.

** Shri Bakhshish Singh Virk, M.L.A. was nominated by the Hon'ble Speaker as Member to serve on the Committee w.e.f. 14th January, 2015 for the remaining period of 2014-2015.

Reports Examined

- (i) The Committee examined/scrutinized the Audit and Inspection Note on the Accounts of Panchayat Samiti, Morni (Distt. Panchkula) for the period from April, 2005 to March, 2012, audited by the Director, Local Audit, Haryana.
- (ii) The Committee examined/scrutinized the Audit and Inspection Notes on the Accounts of Municipal Corporations, Firadabad for the period from April, 2011 to March, 2012, Yamunanagar for the period from April, 2012 to March, 2013 and Ambala for the period from April, 2012 to March, 2013, audited by the Director, Local Audit, Haryana.
- (iii) The Committee examined/scrutinized the Audit and Inspection Notes on the Accounts of Zila Parishads, Kurukshetra for the period from April, 2010 to March, 2011 & for the period from April, 2012 to March, 2013, Sonapat for the period from April, 2011 to March, 2014, Jind for the period from April, 2011 to March, 2013 & Ambala for the period from April, 2010 to March, 2013, audited by the Director, Local Audit, Haryana.

Meetings held and Business transacted

The details showing dates of meetings held, the number of Members present and the business transacted at each meeting are given in the following table:-

Sr. No.	Date of Meetings	Number of Members Present	Business Transacted
1	2	3	4
1.	19.05.2014	6	Discussion on the Scope and functions of the Committee.
2.	26.05.2014	6	i) Papers placed before the Committee. ii) Selection of the Audit Reports of the Municipal Corporations, Municipal Councils and Municipal Committees.
3.	02-06-2014	3	The Committee scrutinized the Audit and Inspection note on the Accounts of Zila Parishad, Kurukshetra for the period from April, 2010 to March, 2011 audited by the Director, Local Audit, Haryana,
4.	07-06-2014	5	The Committee scrutinized the Audit and Inspection note on the Accounts of Zila Parishad, Kurukshetra for the period from April, 2010 to March, 2011 audited by the Director, Local Audit, Haryana.
5.	16-06-2014	6	The Committee scrutinized of the Annual Audit Report of the Director, Local Audit, Haryana on the Accounts of Municipal Corporation, Faridabad for the year 2011-2012.
6.	21-06-2014	5	Selection of the Audit Reports of Zila Parishads and Panchayat Samiti.
7.	30-06-2014	5	The Committee scrutinized the Audit and Inspection note on the Accounts of Panchayat Samiti, Morni Distt. Panchkula for the period from April, 2005 to March, 2012 audited by the Director, Local Audit, Haryana.
8.	05-07-2014	5	The Committee scrutinized the Audit and Inspection note on the Accounts of Panchayat Samiti, Morni Distt. Panchkula for the period from April, 2005 to March, 2012 audited by the Director, Local Audit, Haryana.

1	2	3	4
9.	21-07-2014	5	The Committee scrutinized the Audit and Inspection note on the Accounts of Panchayat Samiti, Morni Distt. Panchkula for the period from April, 2005 to March, 2012 audited by the Director, Local Audit, Haryana.
10.	30-07-2014	4	Scrutiny of the Audit and Inspection notes on the Accounts of Zila Parishads and Panchayat Samiti functioning under Development and Panchayat Department.
11.	04-08-2014	4	The Committee scrutinized the Audit and Inspection note on the Accounts of Panchayat Samiti, Morni Distt. Panchkula for the period from April, 2005 to March, 2012 audited by the Director, Local Audit, Haryana.
12.	09-08-2014	1	No business was transacted for want of quorum.
13.	16-08-2014	3	The Committee scrutinized the Audit and Inspection note on the Accounts of Panchayat Samiti, Morni Distt. Panchkula for the period from April, 2005 to March, 2012 audited by the Director, Local Audit, Haryana.
14.	13-09-2014	3	The Committee scrutinized the Audit and Inspection note on the Accounts of Panchayat Samiti, Morni Distt. Panchkula for the period from April, 2005 to March, 2012 audited by the Director, Local Audit, Haryana.
15.	08-12-2014	5	The Joint Secretary, Haryana Vidhan Sabha welcomed the members of the Committee and explained the scope and functions of the Committee. The Chairperson thanked the Hon'ble Speaker for nominating him as Chairperson of this important Committee.
16.	16-12-2014	7	Discussion with the Principal Secretary to Government, Haryana and Director-cum-Special Secretary, Urban Local Bodies Department regarding general functioning of the Department and non supply of reply of Audit Reports of the year 2012-13 as submitted by the local Audit Department relating to all the Municipal Corporations of Harvana.
17.	23-12-2014	5	(i) Papers placed before the Committee. (ii) Postponement of oral examination.

1	2	3	4
18.	30-12-2014	7	<p>(i) Discussion with the Principal Secretary to Government, Haryana and Director-cum-Special Secretary, Urban Local Bodies Department regarding general functioning of the Department and non supply of the annotated replies of Audit Reports of the year 2012-13 as submitted by the local Audit Department relating to Local bodies of Haryana.</p> <p>(ii) Discussion with the Additional Chief Secretary to Government, Haryana Town & Country Planning Department and Chief Administrator, Haryana, Urban Development Authority regarding general functioning and Financial Position of Haryana Urban Development Authority.</p>
19.	07-01-2015	8	<p>(i) Papers placed before the Committee.</p> <p>(ii) Discussion with the Additional Chief Secretary to Government, Haryana and Director General, Development & Panchayats Department, Haryana, regarding general functioning of the department and non supply of the annotated replies of Audit Reports of the year 2012-13 as submitted by the Local Audit Department relating to Zila Parishads and Panchayat Samiti of Harvana.</p>
20.	12-01-2015	5	<p>The Committee scrutinized the Audit and Inspection note on the Accounts of Zila Parishad, Ambala for the period from April, 2010 to March, 2013 audited by the Director, Local Audit, Haryana.</p>
21.	20-01-2015	6	<p>The Committee scrutinized the Audit and Inspection note on the Accounts of Zila Parishad, Jind for the period from April, 2011 to March, 2013 audited by the Director, Local Audit, Haryana.</p>
22.	23-01-2015	6	<p>The Committee scrutinized the Audit and Inspection note on the Accounts of Municipal Corporation, Yamunanagar-Jagadhri for the period from April, 2012 to March, 2013 audited by the Director, Local Audit, Haryana.</p>

1	2	3	4
23.	27-01-2015	6	Discussion with the Principal Secretary to Government, Haryana and Director-cum-Special Secretary, Urban Local Bodies Department regarding information sought by the Committee in its previous meeting and non supply of reply of Audit Reports of the year 2012-13 as submitted by the Local Audit Department relating to all the Municipal Corporations of Haryana.
24.	05-02-2015	6	The Committee scrutinized of the Annual Audit Report on the Accounts of Municipal Corporation, Ambala for the year 2012-2013 audited by the Director, Local Audit, Haryana.
25.	10-02-2015	6	Papers placed before the Committee.
26.	16-02-2015	6	The Committee scrutinized of the Annual Audit Report on the Accounts of Municipal Corporation, Ambala for the year 2012-2013 audited by the Director, Local Audit, Haryana.
27.	04-03-2015	8	(i) Papers placed before the Committee. (ii) Drafting & Finalization of 5th, 6th and 7th Reports.

The Committee held its own meetings at place outside Chandigarh as detailed below:-

Sr. No.	Date of meetings	Place of meetings
1.	07.06.2014	Haryana Bhawan, New Delhi
2.	21.06.2014	Haryana Bhawan, New Delhi
3.	05.07.2014	Haryana Bhawan, New Delhi
4.	30.07.2014	Haryana Bhawan, New Delhi
5.	09.08.2014	Shimla, Himachal Pradesh
6.	16.08.2014	Haryana Bhawan, New Delhi
7.	13.09.2014	Haryana Bhawan, New Delhi
8.	23.01.2015	Haryana Bhawan, New Delhi
9.	05.02.2015	Haryana Bhawan, New Delhi

REPORTS PRESENTED

The Committee presented its three Reports to the House on 18th March, 2015 which are as under:-

5th Report on the Audit and Inspection Note on the Accounts of Panchayat Samiti, Morni (Distt. Panchkula) for the period from April, 2005 to March, 2012, audited by the Director, Local Audit, Haryana.

6th Report on the Audit and Inspection Notes on the Accounts of Municipal Corporations, Firadabad for the period from April, 2011 to March, 2012, Yamunanagar for the period from April, 2012 to March, 2013 and Ambala for the period from April, 2012 to March, 2013, audited by the Director, Local Audit, Haryana.

7th Report on the Audit and Inspection Notes on the Accounts of Zila Parishads, Kurukshetra for the period from April, 2010 to March, 2011 & for the period from April, 2012 to March, 2013, Sonapat for the period from April, 2011 to March, 2014, Jind for the period from April, 2011 to March, 2013 & Ambala for the period from April, 2010 to March, 2013, audited by the Director, Local Audit, Haryana.

Proceedings

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

**THE SUBJECT COMMITTEE ON EDUCATION, TECHNICAL EDUCATION,
VOCATIONAL EDUCATION, MEDICAL EDUCATION AND
HEALTH SERVICES**

The Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services for the year 2014-15 consisting of the nine Members of Haryana Vidhan Sabha was nominated by the Hon'ble Speaker under Rule 279-A of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly vide notification No.HVS/E&H/1/2014-15/37 dated 5th May, 2014.

Sh. Bharat Bhushan Batra, MLA was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 10 meetings during the period under review.

The names of the members and number of meetings attended by each of them are shown in the following table:-

Sr. No.	Name of the Member	Number of meetings attended
1.	Sh. Bharat Bhushan Batra, MLA	10
2.	Smt. Sumita Singh, MLA	00
3.	Rao Yadvendra Singh, MLA	01
4.	Sh. Naresh Kumar, MLA	00
5.	Smt. Shankuntla Khatak, MLA	10
6.	Sh. Gopal Kanda, MLA	00
7.	*Sh. Krishan Pal Gurjar, MLA	00
8.	Sh. Mamu Ram, MLA	07
9.	Rao Bahadur Singh, MLA	07

* Vide Notification No. HVS/E&H/1/2014-15/54, dated 23rd May, 2014, Shri Krishan Pal Gurjar, MLA resigned from the Membership of the above said Subject Committee on 21st May, 2014 and Hon'ble Speaker had accepted the same on 22nd May, 2014.

Meeting held and business transacted

The details showing the dates of meetings held, the number of the Members Present and business transacted at each meeting are given below:-

Sr. No.	Date of Meeting	Number of Members/ Special Invitees Present	Business Transacted
1	2	3	4
1	08.05.2014	03	Scrutinized the material received from the Technical Education Department.

1	2	3	4
2	14.05.2014	05	<p>(i) Oral examination of the Principal Secretary to Government, Advisor and Director General , Medical Education and Research Department, Haryana, Registrar & Director Pt. Bhagwat Dayal Sharma University of Health and Medical Sciences, Rohtak.</p> <p>(ii) The Principal Secretary to Government and Director General, Industrial training department, Haryana in respect of promotion of Principals of I.T.I's, promotion policy of the department and filling up of all vacant posts.</p>
3	17.05.2014 (New Delhi)	03	Scrutinized the material received from the Technical Education Department.
4	21.05.2014	04	Scrutinized the material received from the Technical Education Department.
5	24.05.2014 (New Delhi)	03	Scrutinized the material received from the Technical Education Department.
6	14.06.2014 (New Delhi)	04	Scrutinized the material received from the Technical Education Department. .
7	26.06.2014	02	<p>(i) Oral examination of the Principal Secretary to Government, Advisor and Director General , Medical Education and Research Department, Haryana.</p> <p>(ii) Oral examination of the Principal Secretary to Government, Finance Department and Registrar & Director, President and Vice President, Haryana State Medical Teachers' Association and Superintendent, Nursing College, Pt. Bhagwat Dayal Sharma University of Health and Medical Sciences, Rohtak in respect of implementation of the Committee made in its first report relating to Pt. Bhagwat Dayal Sharma University of Health and Medical Sciences, Rohtak.</p> <p>(iii) Oral examination of the Principal Secretary to Government and Director General, Industrial training department, Haryana in respect of promotion of Principals of I.T.I's, promotion policy of the department and filling up of all vacant posts and general working of the department.</p>

1	2	3	4
8	28.06.2014 (New Delhi)	04	Scrutinized the material received from the Technical Education Department.
9	04.07.2014	04	Scrutinized the material received from the Technical Education Department.
10	24.07.2014	03	<p data-bbox="544 416 1057 669">Oral examination of the Additional Chief Secretary to Government, Haryana, Education Department; Director General, Elementary Education Department, Haryana; Director General & Additional Director, Secondary Education Department, Haryana & Director General & Additional Director, Higher Education Department, Haryana in respect of :-</p> <ul style="list-style-type: none"> <li data-bbox="544 697 1057 824">(i) non supply of replies to the questionnaire of the Committee sent on 30.09.2013 and remainders on 17.10.2013,24.10.2013 and 18.12.2013; <li data-bbox="544 851 1003 879">(ii) budgets allocations to the department; <li data-bbox="544 906 1057 933">(iii) aims and objects of Sarv Shiksha Abhiyan; <li data-bbox="544 960 996 988">(iv) promotion policy and transfer policy; <li data-bbox="544 1015 1057 1079">(v) litigation pending against the department in lower courts and High Court.

**SUBJECT COMMITTEE ON PUBLIC HEALTH,
- IRRIGATION, POWER AND PUBLIC WORKS (B&R)**

The previous Subject Committee on Public Health, Irrigation, Power and Public Works (B&R) for the year 2014-2015 consisting of Chairperson/Members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha under Rule 274 (1) of the Rules of Procedure and Conduct of Business in Haryana Legislative Assembly on the 5th May, 2014. Shri Naresh Sharma, MLA was appointed as the Chairperson of the Subject Committee by the Speaker. This Committee remained in existence till the dissolution of the assembly.

The Committee held 13 meetings (at Chandigarh and outside Chandigarh).

The name of Members and number of meetings attended by each of them are shown in the following table:-

(Period from 03-05-2014 to 27-10-2014)

Sr. No.	Name of Members	Number of meetings attended
1.	Shri Naresh Sharma, M.L.A.	13
2.	Prof. Sampat Singh, M.L.A.	5
3.	*Shri Raj Pal Bhukhri, M.L.A.	Nil
4.	Shri Anil Vij, M.L.A.	8
5.	Shri. Ram Pal Majra, M.L.A.	11
6.	Shri Abhey Singh Chautala, M.L.A.	Nil
7.	Rao Yadavendra Singh, M.L.A.	Nil
8.	Shri Zile Ram Sharma, M.L.A.	8
9.	Shri Dharam Pal Obra, M.L.A.	10

* Resignation of Shri Raj Pal Bhukhri, M.L.A. from the membership of the Committee was accepted by the Hon'ble Speaker w.e.f. 14.05.2014 vide notification No. HVS/PHIP&PW(B&R)C-1/2014-15/52, dated 15th May, 2014.

Sr. No.	Date of Meeting	Number of Members/ Special Invitees Present	Business Transacted
1	2	3	4
1.	22.05.2014	4	The Joint Secretary, Haryana Vidhan Sabha Welcomed the Members of the Subject Committee and explained the scope and functions of the Committee

1	2	3	4
2.	28.05.2014	5	The Committee scrutinized the replies received from Public Works (B&R) Department.
3.	31.05.2014 (New Delhi)	6	The Committee scrutinized the material received from the Irrigation Department.
4.	04.06.2014	6	The Committee scrutinized the replies received from the Public Health Engineering Department
5.	19.06.2014	4	The Committee scrutinized the material received from the Power Department.
6.	24.06.2014	5	Postponement of oral examination of the Principal Secretary to Government, Haryana, Power Department as the Principal Secretary was on ex-India leave from 22-6-2014 to 4-07-2014.
7.	02.07.2014	4	(i) The Committee scrutinized the material received from the Irrigation Department.
8.	05.07.2014 (New Delhi)	4	The Committee scrutinized the replies received from the Public Health Engineering Department.
9.	08.07.2014	6	(i) The Committee scrutinized and framing the questionnaire of the material received from the Public Health Engineering Department. (ii) The Committee decided to hold its own meeting at Haryana Bhawan, New Delhi on 22nd June, 2013.
10.	25.07.2014 (New Delhi)	3	The Committee scrutinized the replies received from the Irrigation Department.
11.	05.08.2014	5	Postponement of oral examination of the Principal Secretary to Government, Haryana, Power Department.
12.	06.09.2014 (New Delhi)	2	Meeting adjourned for want of quorum.
13.	09.09.2014	2	Meeting adjourned for want of quorum.

The present Subject Committee on Public Health, Irrigation, Power and Public Works (B&R) for the year 2014-2015 consisting of Chairperson/Members was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha under Rule 274 (1) of the Rules of Procedure and Conduct of Business in Haryana Legislative Assembly on the 25th November, 2014. Smt. Santosh Chauhan Sarwan, MLA was appointed as the Chairperson of the Subject Committee by the Hon'ble Speaker.

The Committee held 18 meetings (at Chandigarh and outside Chandigarh) till the finalization of this Report.

The name of Members and number of meetings attended by each of them are shown in the following table:-

(Period from 25-11-2014 to 31-03-2015)

Sr.No.	Name of Members	Number of meetings attended
1.	Smt. Santosh Chauhan Sarwan, MLA	15
2.	Shri Randeep Singh Surjewala, M.L.A	2
3.	Shri Zakir Hussain, M.L.A	12
4.	Shri Jaiveer Singh, M.L.A.	5
5.	Shri Vipul Goel, M.L.A.	4
6.	Dr. Pawan Saini, M.L.A.	13
7.	Shri Umesh Aggarwal, M.L.A.	5
8.	Shri Tek Chand Sharma, M.L.A.	12
9.	Shri Rahish Khan, M.L.A.	7
SPECIAL INVITEE		
	*Shri Balwan Singh, M.L.A.	2

* Shri Balwan Singh, MLA was nominated as a Special Invitee to serve on the Subject Committee on Public Health, Irrigation, Power and Public Works (B&R) by the Hon'ble Speaker w.e.f. 13.01.2015 for the remaining period of the year 2014-15.

Meetings held and Business transacted

The details showing dates of meetings held, the number of members present and the business transacted at each meeting are given in the following table:-

Sr. No.	Date of Meeting	Number of Members/ Special Invitees Present	Business Transacted
1	2	3	4
1.	04.12.2014	3	The Joint Secretary, Haryana Vidhan Sabha Welcomed the Members of the Committee and explained the scope and functions of the Committee.

1	2	3	4
2.	09.12.2014	4	Oral examination of the Principal Secretary to Government, Haryana, Public Health Engineering Department.
3.	16.12.2014	5	The Committee scrutinized the material received from the Public Health Department.
4.	23.12.2014	7	Postponement of oral examination of the Additional Chief Secretary to Government, Haryana, Power Department.
5.	30.12.2014	5	Oral examination of the Additional Chief Secretary to Government, Haryana, Public Works (B&R) Department,
6.	02.01.2015 (New Delhi)	3	The Committee scrutinized the material received from the Power Department.
7.	06.01.2015	7	Oral examination of the Additional Chief Secretary to Government, Haryana, Power Department.
8.	15.01.2015	6	Observation of the Committee that the Power Department should furnish the some information for the oral examination of the departmental representatives on 27.01.2015.
9.	20.01.2015	5	The Committee scrutinized the material received from the Power Department.
10.	27.01.2015	6	Oral examination of the Additional Chief Secretary to Government, Haryana, Power Department.
11.	02.02.2015	2	Meeting adjourned for want of quorum.
12.	05.02.2015 (New Delhi)	5	The Committee scrutinized the material received from the Public Health Department and framed the questionnaire.
13.	10.02.2015	4	Meeting adjourned for want of quorum.
14.	14.02.2015 (Nuh)	4	Discussion with the Departmental representatives of the Public Health Engineering Department, Electricity Department and District Administration of Mewat.
15.	27.02.2015	1	Meeting adjourned for want of quorum.

1	2	3	4
16.	03.03.2015	4	The Committee scrutinized the material received from the Power Department.
17.	27.03.2015 (Mussooree)	3	The Committee scrutinized the material received from the Power Department.
18.	28.03.2015 (Mussooree)	3	The Committee scrutinized the material received from the Power Department.

Report Presented

The Subject Committee presented the Second Report for the year 2014-15 to the House on 25th March, 2015.

Proceedings

A record of the proceedings of the Subject Committee has been kept in the Haryana Vidhan Sabha Secretariat.

SUBJECT COMMITTEE ON FOOD AND SUPPLIES

(2014-2015 till the dissolution of the Assembly)

Subject Committee on Food and Supplies for the year 2014-2015 consisting of nine members was nominated by the Hon'ble Speaker, on having been authorized by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 25th February, 2014 and notified vide Haryana Vidhan Sabha Secretariat Notification No.HVS/F&S/1/2014-15/42, dated 5th May, 2014.

2. Shri Raghbir Singh Tewatia was appointed as Chairperson.

3. The Committee fixed/ held 26 meetings including eight in which there was no quorum during the period under review.

4. The names of Members and number of meetings attended by each of them are shown in the following table:-

Sr. No.	Name of the Members	Number of meeting attended
1.	Shri Raghbir Singh Tewatia, M.L.A.	26
2.	Shri. Devender Kumar Bansal, M.L.A.	01
3.	Shri Krishan Lal Panwar, M.L.A.	23
4.	Shri Om Parkash Jain, M.L.A.	13
5.	Shri Ram Niwas Ghorela, M.L.A.	13
6.	Shri Raj Pal Bhukhri, M.L.A.	09
7.	Shri Pardeep Chaudhary, M.L.A.	01
8.	Shri Rajbir Singh Barara, M.L.A.	26
*9.	Smt. Renuka Bishnoi, M.L.A.	Nil

* Resigned her seat in the Haryana Legislative Assembly w.e.f. 16th May, 2014, The same was accepted on 17th May, 2014 and notified vide Haryana Vidhan Sabha Secretariat Notification No. HVS-LA-78/2014/53, dated the 19th May, 2014.

Meetings held and Business transacted.

The details showing dates and meetings held, the number of members present and the business transacted at each meeting, are given in the following table:-

Sr. No.	Date of Meeting	Number of Members/	Business Transacted
1	2	3	4
1.	13.05.2014	5	The Superintendent, Haryana Vidhan Sabha welcomed the Chairperson and Members of the Committee and explained the scope and functions of the Committee.

1	2	3	4
2.	17.05.2014	3	Discussion on the scope and functions of the Committee.
3.	20.05.2014 (New Delhi)	4	The Committee chalked out the programme of examining the working of the Food and Supplies Department.
4.	24.5.2014 (New Delhi)	3	Discussion on the scope and function of the Committee.
5.	27.05.2014	5	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
6.	31.05.2014 (New Delhi)	4	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
7.	3.06.2014	5	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
8.	07.06.2014 (New Delhi)	4	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
9.	10.06.2014	4	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
10.	14.06.2014 (New Delhi)	6	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
11.	17.06.2014	5	The Committee orally examined the representatives of the Food and Supplies Department In respect of implementation of recommendations of the Committee made in its First Report.
12.	21.06.2014 (New Delhi)	3	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
13.	24.06.2014	5	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.

1	2	3	4
14.	28.06.2014 (New Delhi)	5	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
15.	01.07.2014	6	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
16.	05.07.2014 (New Delhi)	4	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
17.	08.07.2014	6	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
18.	19.07.2014 (New Delhi)	5	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
19.	22.07.2014	5	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
20.	26.07.2014 (New Delhi)	5	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
21.	28.07.2014	5	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
22.	01.08.2014 (New Delhi)	3	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
23.	05.08.2014	3	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
24.	09.08.2014 (New Delhi)	3	The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department.
25.	12.08.2014	3	(i) The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department (ii) Confirmation of the proceedings of the Committee.

1	2	3	4
26.	19.08.2014	- 3	(i) The Committee scrutinized the material received from the Food and Supplies Department regarding the activities of the Department (ii) Confirmation of the proceedings of the Committee.

Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

**SUBJECT COMMITTEE ON SOCIAL JUSTICE & EMPOWERMENT,
WOMEN & CHILD DEVELOPMENT AND WELFARE OF SCHEDULED
CASTES & BACKWARD CLASSES**

Subject Committee on Social Justice & Empowerment, Women & Child Development and Welfare of Scheduled Castes & Backward Classes for the year 2014-15 consisting of the nine Members of Haryana Vidhan Sabha was nominated by the Hon'ble Speaker under Rule 278(1) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly vide notification No.HVS/E&H/1/2014-15/43 dated 5th May, 2014.

Sh. Devender Kumar Bansal, MLA was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 24 meetings during the period under review.

The names of the members and number of meetings attended by each of them are shown in the following table:-

Sr.No.	Name of the Member	Number of meetings attended
1.	Sh.Devender Kumar Bansal, MLA	12
2.	Sh. Balbir Pal Shah, MLA	00
3.	Sh. Ashok Kumar Arora, MLA	09
4.	Smt. Shakuntla Khatak , MLA	14
5.	Sh. Dhram Singh, MLA	03
6.	Sh. Naresh Selwal,MLA	04
7.	Sh. Krishan Lal Kamboj, MLA	18
8.	Smt. Saroj Mor, MLA	20
9.	Dr. Bishan Lal Saini, MLA	20

Meetings held & business transacted.

The details showing the dates of meetings held, the number of the Members Present and business transacted at each meeting are given below:-

Sr. No.	Date of Meeting	Number of Members/ Special Invitees Present	Business Transacted
1	2	3	4
1	07.05.2014	07	Discussion on the Scope and function of the Committee.

1	2	3	4
2	13.05.2014	04	Discussion on the Scope and function of the Committee.
3	22.05.2014	05	Discussion on the Scope and function of the Committee.
4	25.05.2014 (New Delhi)	05	Discussion on the Scope and function of the Committee.
5	28.05.2014	04	Discussion on the Scope and function of the Committee.
6	31.05.2014 (New Delhi)	05	Scrutiny of the material received from Women & Child Development Department.
7	04.06.2014	05	Scrutiny of the reply received from Women & Child Development Department.
8	07.06.2014 (New Delhi)	07	Scrutiny of the material received from Women & Child Development Department.
9	11.06.2014	07	Oral examination of the Principal Secretary to Govt. of Haryana, Social Justice & Empowerment regarding compensation and allotment of the plots to the victims of Chandikotla in Panchkula District who suffered from brisiking of hill because of natural disaster and Principal Secretary to Govt. of Haryana, Local Bodies Department regarding allocating the budget of 34 Crore Rupees for roads to the SC/ST Communities in Municipal Limites in Panchkula.
10	14.06.2014 (New Delhi)	07	Scrutiny of the material received from Women & Child Development Department.
11	18.06.2014	03	Scrutiny of the reply received from Social Justice & Empowerment.
12	21.06.2014 (New Delhi)	04	Scrutiny of the material received from Women & Child Development Department.
13	25.06.2014	04	Scrutiny of the material received from Women & Child Development Department.
14	28.06.2014 (New Delhi)	04	Discussion regarding the facilities provided in Anganwari Centers.
15	02.07.2014	06	Oral examination of the Principal Secretaries to Govt. of Haryana, Revenue Department regarding compensation to victims of Chandikotla Hill Collapse in Panchkula District

1	2	3	4
			and Deputy Commissioner, Panchkula regarding allotment of 100 sq. yards plots to BPL families in village Alipur, Naggal etc.
16	05.07.2014 (New Delhi)	03	Scrutiny of the material received from Women & Child Development Department.
17	08.07.2014	03	Discussion regarding the facilities provided in Anganwari Centers.
18	16.07.2014	02	No Business was transacted due to lack of quorum.
19	2307.2014	05	(i) Oral examination of the Additional Chief Secretary to Govt. of Haryana and Director, Urban Local Bodies Department; Principal Secretary to Govt. of Haryana and Director Town and Country Planning Department; Deputy Commissioner, Panchkula; Chief Administrator, Haryana Urban Development Authority; Joint Commissioner Municipal Corporation, Panchkula, regarding allotment of land to the victims of Chandikotla Hill Collapse in Panchkula District and construction of road in Panchkula; Deputy Commissioner, Panchkula and Excise and Taxation Commissioner, Haryana regarding shifting of liquor vend in village Kharag Mogli in Panchkula; Principal Secretary to Govt. of Haryana and Director Elementary Education, Haryana regarding dilapidated building of Government Primary School Hari Pur, Sector-4, Panchkula.
20	28.07.2014	04	Oral examination of the Director Panchayats, Government of Haryana regarding allotment of 100 sq. yards plots to BPL families in village Naya Gaon in Panchkula; Deputy Commissioner, Panchkula and Excise and Taxation Commissioner, Haryana regarding shifting of liquor vend in village Rattewali in Panchkula and also discuss with the Principal Secretary to Govt. of Haryana, Higher Education, Chandigarh; Director General, Higher Education, Shiksha Sadan, Sector-5, Panchkula and the Principal Government College, Sector-1, Panchkula regarding irregularities committed in the admissions of students in B.Com 1st Year and

1	2	3	4
			other courses in Government College, Sector-1, Panchkula.
21	06.08.2014	03	Oral examination of the Principal Secretary, Panchayats, Government of Haryana and Director Panchayats Government of Haryana regarding allotment of 100 sq. yards plots to BPL families and their possession in village Naya Gaon, Batwal, Sukhdarshanpur and Kammi in Panchkula.
22	11.08.2014	01	No Business was transacted due to lack of quorum.
23	19.08.2014	01	No Business was transacted due to lack of quorum.
24	25.08.2014	01	No Business was transacted due to lack of quorum.



© 2015

Published under the authority of Haryana Vidhan Sabha and printed by the Controller,
Printing and Stationery Department, Haryana, Chandigarh.